

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/53038/2025	JITENDRA BISWAL VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// ()	AOR20220001657C202500153
2	D-BLAPL/39292/2025	SAGAR @ SAGAR MOHANTY @ JITU MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	SUNDARGARH TOWN /558 /2025 ()	
3	D-BLAPL/39302/2025	TARAKANTA BHOI VS STATE OF ODISHA	BIKASH KARNA VS	BIJEPUR /260 /2025 ()	
4	D-BLAPL/39306/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /589 /2025 ()	AOR20250000001C202500084
5	D-BLAPL/39309/2025	BUDHIA PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /414 /2025 ()	AOD20220003315C202500086
6	D-BLAPL/39314/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /187 /2025 ()	
7	D-BLAPL/39315/2025	SABIR ALLI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SPL.TASK FORCE /30 /2021 ()	
8	D-BLAPL/39319/2025	KAPILASH @ KAPILAS DIGAL VS STATE OF ODISHA	MAHES DAS VS	//0 ()	
9	D-BLAPL/39321/2025	JAGA BAHADUR @ BAKADI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /686 /2024 ()	
10	D-BLAPL/39322/2025	MANOJ KUMAR PATRA @ MOTILAL @ MOTI VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	BISOI /188 /2025 ()	
11	D-BLAPL/39324/2025	RAMA MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /305 /2025 ()	

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12	D-BLAPL/39328/2025	SUPRIYA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //	
13	D-BLAPL/39332/2025	MITHUN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
14	D-BLAPL/39334/2025	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	SURAJ MOHANTY VS	MOHANA /96 /2024 () //	
15	D-BLAPL/39338/2025	ARJUN SETHI VS SATAE OF ODISHA	BISWARANJAN DALAI VS	PATTAMUNDAI RURAL PS /481 /2023 () //	AOR20220003722C202500265
16	D-BLAPL/39347/2025	HEMANTA DEBATA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PURI TOWN /498 /2025 () //	
17	D-BLAPL/39353/2025	TUNA PRADHAN VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	PAHALA /191 /2025 () //	
18	D-BLAPL/39355/2025	BIKRAM DEHERI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	RENGALI /248 /2025 () //	
19	D-BLAPL/39356/2025	KALIA BADAMUNDI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RAMAGIRI /54 /2025 () //	
20	D-BLAPL/39365/2025	PANDAB BEHERA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PURI SADAR /515 /2025 () //	AOD20250000498C202500057
21	D-BLAPL/39369/2025	SUDAM BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
22	D-BLAPL/39370/2025	NITYANANDA MANDAL @ NITAI MANDAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MALKANGIRI /301 /2020 () //	
23	D-BLAPL/39373/2025	KABU @ PANKAJ SWAIN	SANJIT MISHRA	DELANGA /335 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/39376/2025	SUDAM BAG	JUGALA KISHORE PANDA	BARGARH /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/39382/2025	AMARESH SAHANI	AMULYA RATNA PANDA	SARANGADA /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/39387/2025	BHARAT BEHERA @ BHARAT CHANDRA BEHERA	SWAGAT KUMAR SAHU	BERHAMPUR SADAR /85 /2021	AOR20220004593C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/39394/2025	RATANGAPANI PADHAN	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/39396/2025	PRASANTA PRADHAN	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/39397/2025	GANESH GHATAL	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/39399/2025	BIJAY SABAR	AKSHAYA KUMAR SAHOO	BARKOTE /463 /2025	AOR20250001076C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/39403/2025	BICKY @ ABHINASH SAHOO	AMLAN SHAKTI PAUL	BANAPUR P.S. /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/39404/2025	MANORANJAN SAHOO	SHIBANI SHANKAR PRADHAN	GOCHHAPADA /196 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/39407/2025	SANKAR GOUDA	SIDHARTHA SANKAR RAY (2)	ASKA /661 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/39408/2025	BALARAM BARIK	HEMANTA KUMAR MUND	BOLANGIR SADAR /293 /2025	
		VS	VS	()	

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35	D-BLAPL/39409/2025	STATE OF ODISHA HABIBUR RAHMAN MANDAL @ RAHAMAN VS	BIJAY KUMAR BEHERA VS	// BHUBANESWAR G.R.P.S. /206 /2025 ()	
36	D-BLAPL/39412/2025	STATE OF ODISHA JITU @ RATIRANJAN NAYAK VS	BIJAY KUMAR BEHERA VS	// CHARICHHAKA /132 /2025 ()	
37	D-BLAPL/39413/2025	STATE OF ODISHA RAGHAB DIGAL VS	BIJAY KUMAR BEHERA VS	// / /0 ()	
38	D-BLAPL/39417/2025	STATE OF ODISHA TANKADHARA NAIK VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /113 /2024 ()	AOR20250000001C202500085
39	D-BLAPL/39418/2025	STATE OF ODISHA BABULI BEHERA VS	AMLAN MOHANTY VS	// BARBIL /273 /2025 ()	
40	D-BLAPL/39423/2025	STATE OF ODISHA SUNA @ PAGALA SINGH VS	TARA PRASAD MOHAPATRA VS	// BARIPADA TOWN /471 /2024 ()	
41	D-BLAPL/39426/2025	STATE OF ODISHA RAMA CHANDRA DALAI @ RAMA CHANDRA DALEITARA PRASAD MOHAPATRA VS	VS	// KRUSHNA PRASAD /154 /2025 ()	
42	D-BLAPL/39429/2025	STATE OF ODISHA BIKASH KUMAR TRIPATHY VS	SUDHANSU SEKHAR MALLICK VS	// / /0 ()	
43	D-BLAPL/39430/2025	STATE OF ODISHA BAPI @ MANORANJAN PANI VS	DALIRANI BEHURAY VS	// SORO /403 /2025 ()	
44	D-BLAPL/39431/2025	STATE OF ODISHA TUNA @ GOURANGA PAIKRAY VS	BIDYADHAR MANSING VS	// TANGI (KHURDA) /718 /2025 ()	
45	D-BLAPL/39433/2025	STATE OF ODISHA NAHID AKHTAR VS	BIBHUDHANANDA MUDULI VS	// / /0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/39436/2025	BRAJESH MEHER VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KANTAMAL /192 /2025 () //	AOD20240000242C202500319
47	D-BLAPL/39437/2025	KANIYA PALASIYA VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /220 /2025 () //	
48	D-BLAPL/39438/2025	KANIYA PALASIYA VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /304 /2025 () //	
49	D-BLAPL/39440/2025	TINKU MAHANTA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 () //	AOR20220001736C202500125
50	D-BLAPL/39442/2025	SUBRAT ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 () //	AOR20220001736C202500124
51	D-BLAPL/39443/2025	BIJU ROUT @ BIJAY ROUT VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PURI SADAR /515 /2025 () //	
52	D-BLAPL/39446/2025	MIHIR SAHU @ MILU VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH SADAR /227 /2022 () //	
53	D-BLAPL/39447/2025	SUDARSAN KHEMUNDU @ MOTU VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	BOIPARIGUDA /188 /2021 () //	
54	D-BLAPL/39448/2025	AJADUL SK @ RAJA @ SK. RAJA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JHARSUGUDA SADAR /482 /2025 () //	
55	D-BLAPL/39451/2025	ANITA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /399 /2025 () //	
56	D-BLAPL/39452/2025	KAMALAKANTA MALLIK @ HAUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /286 /2024 () //	
57	D-BLAPL/39454/2025	SAMBHU KUMAR SINGH	SOUMYA RANJAN DAS	SECTOR-7 /166 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/39456/2025	ANKIT RAJKUMAR	SOUMYA RANJAN DAS	SECTOR-7 /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/39459/2025	SATYANARAYAN PERA	AMULYA RATNA PANDA	MANAMUNDA /113 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/39460/2025	RAHUL @ BAKSHISH SINGH MEHER	AMLAN SHAKTI PAUL	JATNI P.S. /336 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/39461/2025	NISHIT BEHERA	ARUN KUMAR BUDHIA	BIRMITRAPUR /386 /2025	AOD20240000603C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/39466/2025	MD. RASID @ HAFIZ	SMRUTI RANJAN ROUT	NISCHINTAKOILI /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/39467/2025	SACHIN MOHANTA	BIBEKANANDA MAHAPATRA	RAIRANGPUR (RURAL) /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/39468/2025	SANU @ SANUJ NAYAK	BAIJAYANTI MOHANTY	KOTOAGARH /41 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/39471/2025	KRUSHNA CHANDRA NATH	ABINASH ACHARYA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/39474/2025	BICKY @ ABHINASH SAHOO	AMLAN SHAKTI PAUL	KHURDA MODEL /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/39476/2025	SANTOSH KUMAR NAYAK @ CHANDAN	ROHIT RANJAN RAY	CHANDAKA P.S. /416 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/39477/2025	DIPAN KUMAR HIMIRIKA	GOKULANANDA SAHU	RAYAGADA TOWN /388 /2023	
		VS	VS	()	

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69	D-BLAPL/39478/2025	STATE OF ODISHA BALAKRUSHNA SUNA @ KRISHNA VS	BIJAYA KUMAR RAGADA VS	// PADAMPUR /237 /2025 ()	
70	D-CMAPL/53055/2025	STATE OF ODISHA MAGUNI @ MAGU BHOI VS	SOUGAT DASH VS	// // ()	
71	D-CMP/52877/2025	STATE OF ODISHA NARAHARI DASH VS	SATYAJIT MUKHERJEE VS	// // ()	
72	D-CMP/52889/2025	SARAT CHANDRA DASH SUSILA @ SUSHILA MAHAPATRA VS	BASUDEV MISHRA VS	// // ()	
73	D-CMP/52947/2025	HARIHAR PANDA BASANTI CHAND VS	PRAFULLA CHANDRA ACHARYA VS	// // ()	
74	D-CMP/52948/2025	SHNEHALATA MOHANTY SULOCHANA BEWA @ SULOCHANA DAS VS	APARESH BHOI VS	// // ()	
75	D-CMP/53062/2025	BIMALA DAS KNOWLEDGE TRUST, KHURDA VS	SIDHARTHA DAS VS	// // ()	
76	D-CMP/53081/2025	DR. PRIYADARSHI TRIPATHY BANALATA JENA VS	MAMATA MISHRA VS	// // ()	
77	D-CMP/53082/2025	RABINDRA KUMAR JENA RUSABHA MEHER VS	UMA CHARAN MISHRA VS	// // ()	
78	D-CMP/53088/2025	STATE OF ODISHA RASHMIREKHA SAHOO VS	BHASKAR CHANDRA PANDA VS	// // ()	
79	D-CMP/53128/2025	BIDULATA PARIDA SRI LOKANATH DEB BIJE SRIKHETRA, PURI VS	SOURAV SUMAN BHUYAN VS	// // ()	
		PURNA CHANDRA MOHAPATRA		//	

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80	D-CONTC/52892/2025	RANJAN KUMAR MOHANTY VS SURESH KUMAR VASHISHTH, IAS	ADV. VS	// ()	
81	D-CONTC/52906/2025	HARIHAR JANI VS AKSHAY SUNIL AGARWAL, COLLECTOR AND D.M., NAYAGARH	ADV VS	// ()	AOD20240000639C202500051
82	D-CONTC/52907/2025	TAPAN KUMAR SAHOO VS SHALINI PANDIT, COMMNR CUM SECY, DEPT OF SCHOOL AND MASS EDUCATION, ODISHA/	ADV VS	// ()	AOD20250000159C202500002
83	D-CONTC/52922/2025	MANAS BEHERA VS VISHAL DEV, WORKING AS PRINCIPAL SECRETARY DEPARTMENT OF ENERGY	DILLIP KUMAR SAHOO VS	// ()	AOD20240000078C202500011
84	D-CONTC/52926/2025	TIKELAL MEHER VS ARVIND AGRAWAL, IAS	ADV. VS	// ()	
85	D-CONTC/52929/2025	SARAT CHANDRA SAHOO VS ARVIND AGARWAL, IAS	ADV. VS	// ()	
86	D-CONTC/52931/2025	BIJAYA KUMAR BHOI VS ANANYA DAS, IAS	ADV. VS	// ()	
87	D-CONTC/52932/2025	AJIT KUMAR GIRI VS ANANYA DAS, IAS	ADV. VS	// ()	
88	D-CONTC/52933/2025	ASHOK KUMAR PRADHAN VS ANANYA DAS, IAS	ADV. VS	// ()	
89	D-CONTC/52937/2025	SAMBIT KUMAR JAGDEV VS DR. MANORANJAN SAHU, SUB-COLLECTOR BHUBANESWAR	ADV VS	// ()	AOR20220004309C202500069
90	D-CONTC/52938/2025	ANJAN KUMAR BHOI VS YADRAM BUNKAR, COMMANDANT-II, BN CRPF BLOCK COLONY LATHER, JHARKHAND	SOMANATH MISHRA VS	// ()	
91	D-CONTC/52944/2025	SATRUGHNA SARANGI	ACHYUTANANDA PATTANAIAK	//	

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		VS	VS	()	
92	D-CONTC/52962/2025	GUHA POONAM TAPAS KUMAR, IAS NARENDRA NATH SATAPATHY	ADV,	//	
		VS	VS	()	
93	D-CONTC/52966/2025	ARVIND AGRAWAL, IAS Tarulata Das	Sandhyarani Pani	//	AOR20230000010C202500103
		VS	VS	()	
94	D-CONTC/52967/2025	Aravind Agrawal And Another DELEEP KUMAR UTLA	SANJUKTA PATRA	//	AOD20240000714C202500034
		VS	VS	()	
95	D-CONTC/52968/2025	MANOJ KUMAR PADHY, DIRECTOR ELEMENTARY EDUCATION DIBAKAR BEHERA	SANJUKTA PATRA	//	AOD20240000714C202500035
		VS	VS	()	
96	D-CONTC/52969/2025	DILARANI DORA, DIRECTOR TREASURY AND INSPECTION ODISHA MAMATA BARIK	Siddhant Sarangi	//	AOD20250000975C202500051
		VS	VS	()	
97	D-CONTC/53012/2025	SUSANTA KUMAR GHADEI, ODISHA WATER SUPPLY AND SEWERAGE BOARD, MEMBER SECRETARY DIBAKAR BEHERA	B.SIVA SATYAM	//	
		VS	VS	()	
98	D-CONTC/53015/2025	ARAVIND AGARWAL, IAS GURU CHARAN MISHRA	B SIVA SATYAM	//	
		VS	VS	()	
99	D-CONTC/53017/2025	ARAVIND AGARWAL, IAS MANOJ KU.CHOUDHURY	B. SIVA SATYAM	//	
		VS	VS	()	
100	D-CONTC/53020/2025	ARAVIND AGARWAL, IAS SANGHAMITRA SAHOO	B.SIVASATYAM	//	
		VS	VS	()	
101	D-CONTC/53026/2025	ARAVIND AGARWAL, IAS ANTARYAMI PARIDA	B SIVA SATYAM	//	
		VS	VS	()	
102	D-CONTC/53039/2025	ARAVIND AGARWAL, IAS NILAM DAKUA	Rajjeet Roy	//	AOR20220001462C202500154
		VS	VS	()	

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103	D-CONTC/53040/2025	DR N THIRUMALA NAIK, IAS ACHYUTANANDA BEHERA VS	Rajjeet Roy VS	// // 0	AOR20220001462C202500153
104	D-CONTC/53042/2025	DR N THIRUMALA NAIK, IAS NITYANANDA NATH SHARMA VS	ADV. VS	// // 0	
105	D-CONTC/53052/2025	ARAVIND AGARWAL, IAS TILOTAMA MOHANTA VS	ADV. VS	// // 0	
106	D-CONTC/53070/2025	DR. N.THIRUMALLA NAIK, IAS PARESH CHANDRA MOHANTA VS	ADV. VS	// // 0	
107	D-CONTC/53075/2025	DR. N.TIRUMALLA NAYAK, PRINCIPAL SEC. TO GOVT. SCHOOL AND MASS EDUCATION DEPTT., BBSR GOPAL KRUSHNA SAHOO VS	ADV. VS	// // 0	
108	D-CONTC/53077/2025	ARAVIND AGRAWAL, IAS PITABASA SWAIN VS	ADV. VS	// // 0	
109	D-CONTC/53079/2025	RAJESH KUMAR, IPS DILLIP KUMAR AGARWAL VS	AMIT PRASAD BOSE VS	// // 0	
110	D-CONTC/53091/2025	ADITYA GOYAL, NOW FUNCTIONING AS COLLECTOR, BARGARH NARAYAN BARIK VS	ADV. VS	// // 0	
111	D-CONTC/53096/2025	KHIRABATI BARIK GAJENDRA MAHAKUD VS	ADV. VS	// // 0	
112	D-CONTC/53099/2025	RAJARSHI CHAKMA ALOK KUMAR DAS VS	ALOK KUMAR MOHANTY VS	// // 0	
113	D-CONTC/53105/2025	DATTATRAYA BHAUSAHEB SHINDE, IAS SANTOSH KUMAR SWAIN VS	ADV. VS	// // 0	
		MAHESWAR SAHOO, D.E.O., JAJPUR		//	

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114	D-CONTC/53107/2025	BINAYAK BEHERA VS MAHESWAR SAHOO, D.E.O., JAJPUR	SRIKANTA MAHUNTA VS	// ()	
115	D-CONTC/53116/2025	TRINATH GAUDA VS BIRENDRA KARKARA, IAS	ADV. VS	// ()	
116	D-CONTC/53120/2025	LALITA BISWAL VS GAURAV SHIVAJI ISALWAR, WORKING AS COLLECTOR, BOLANGIR	ADV. VS	// ()	
117	D-CONTC/53127/2025	BILASINI MISHRA VS BALLAV MEHER	ADV. VS	// ()	
118	D-CRLA/39352/2025	RAKESH NAIK @ BADAL @ RAKESH NAIK VS STATE OF ODISHA	RAMANIKANTA PATTANAIK VS	DHENKANAL SADAR /646 /2021 ()	
119	D-CRLA/39410/2025	JAYANTI KUMARI MOHANTY VS STATE OF ODISHA(VIG.)	SIDHARTHA SANKAR RAY (2) VS	VIGILANCE PS (BERHAMPUR) /4 /2006 ()	
120	D-CRLA/39455/2025	SUDARSHAN NAIK (ABATED) VS STATE OF ODISHA	GYANA RANJAN MOHAPATRA VS	BHATILI /64 /2008 ()	
121	D-CRLLP/39445/2025	DR. SABITA SATPATHY VS SRIRANJAN PATTNAIK	PRASANNA KUMAR PARHI VS	/ /0 ()	
122	D-CRLMA/39341/2025	HEMANTA KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	KISSANNAGAR PS /252 /2022 ()	
123	D-CRLMC/39286/2025	AJIT KUMAR NAIK@AJIT NAYAK@RAJA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /85 /2024 ()	
124	D-CRLMC/39290/2025	GOPAL CHANDRA @ GOPAL MOHANTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /483 /2025 ()	
125	D-CRLMC/39293/2025	BHASKARA SAHU	TRILOCHAN NANDA	MOHANA /164 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/39294/2025	PRUTHIRAJ MOHANTY @ CHEMA @ PREMA MOHANTY	SAUROJ KUMAR DASH	BHUBAN /376 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/39297/2025	BISHIKESHAN BHAL	NIRANJAN PANDA	TANGI /54 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/39305/2025	MANAS PRADHAN	PRIYA RANJAN SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/39311/2025	SUMANTA RANA	AMITAV TRIPATHY	KANTAMAL /175 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/39313/2025	RAMA KRUSHNA JAMADA	SOUBHAGYA KUMAR DASH	RAMAGIRI /5 /2025	AOR20220001631C202500369
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/39323/2025	DILLIP DAS	ASHOK KUMAR SAHOO	MAHAKALPARA /110 /2025	AOD20240000557C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/39325/2025	SUDEEPTA GHOSH @ SUDIPTA GHOSH	JYOTIRMAYA SAHOO	KODALA /317 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/39326/2025	BRAJA SUNDAR MALLIK @ BABULA MALLIK	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/39340/2025 CRLMC/5451/2025	LAXMIKANTA@LAXMIDHAR PRADHANI	MANORANJAN PADHY	BOIPARIGUDA /187 /2021	AOD20220003086C202500177
		VS	VS	A.D.J.,JEYPORE(Koraput)	
		STATE OF ODISHA		CT/000020/2022	
135	D-CRLMC/39344/2025	GURU KHARA	MANORANJAN PADHY	PADWA /152 /2024	AOD20220003086C202500178
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/39351/2025	SUNIL MAHARANA@NANDU	ARIJEET MISHRA	LALBAG /184 /2025	
		VS	VS	()	

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137	D-CRLMC/39357/2025	STATE OF ODISHA PRAVAT @ PRABHAT PARIDA VS	SATYA RANJAN MULIA VS	// MANCHESWAR P.S. /537 /2024 ()	
138	D-CRLMC/39366/2025	STATE OF ODISHA ROHIT JENA VS	MANORANJAN PADHY VS	// PADWA /152 /2024 ()	AOD20220003086C202500179
139	D-CRLMC/39374/2025	STATE OF ODISHA PADMA BEHERA VS	SANJIT MISHRA VS	// SEA BEACH /183 /2014 ()	
140	D-CRLMC/39377/2025	STATE OF ODISHA BISWAJIT MOHANTY @ BISWAJEET MOHANTY VS	SAMBIT RATH VS	// AIR FIELD P.S. /16 /2025 ()	
141	D-CRLMC/39383/2025	STATE OF ODISHA DIBAKAR SWAIN VS	PRATEIK PARIJA VS	// KUAKHIA /307 /2025 ()	
142	D-CRLMC/39384/2025	STATE OF ODISHA PARAMANANDA SAHOO VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500082
143	D-CRLMC/39386/2025	STATE OF ODISHA MUKESH KUMAR PATEL VS	JUDHISTHIR SAHOO VS	// G.R.P.S.,BERHAMPUR /15 /2024 ()	AOD20220003315C202500087
144	D-CRLMC/39398/2025	STATE OF ODISHA TITUA @ BASUDEV NAYAK VS	RAMESH CHANDRA MAHARANA VS	// PARADEEP LOCK /32 /2012 ()	
145	D-CRLMC/39405/2025	STATE OF ODISHA SOPNA MOHAPATRA VS	SAUVAGYA RANJAN JENA VS	// KUJANGA /175 /2017 ()	
146	D-CRLMC/39406/2025	STATE OF ODISHA PABITRA KUMAR DAS VS	ANIL KUMAR DALAI VS	// //0 ()	
147	D-CRLMC/39411/2025	STATE OF ODISHA ASHU @ ASISH KUMAR RAY VS STATE OF ODISHA	PULLIN MARTHA VS	// CHANDAKA P.S. /527 /2025 () //	

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148	D-CRLMC/39414/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	CHAULIAGANJA /20 /2022 () //	
149	D-CRLMC/39420/2025	SRITAM DAS @ SRITAM KUMAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /295 /2025 () //	
150	D-CRLMC/39424/2025	SOMANATH DAS VS STATE OF ODISHA	RASHMI RANJAN SUNDARA VS	SAHID NAGAR P.S. /60 /2012 () //	
151	D-CRLMC/39428/2025	SAHARUKH SAHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	PURUNABAZAR /261 /2025 () //	
152	D-CRLMC/39432/2025	GYANARANJAN@JNANARANJAN NAYAK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	PATTAMUNDAI /459 /2021 () //	
153	D-CRLMC/39434/2025	PRIYANKA BHANJA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHUSURI /137 /2023 () //	
154	D-CRLMC/39444/2025	MANORANJAN NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //	
155	D-CRLMC/39453/2025	DEBENDRA MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /74 /2022 () //	AOR20220001615C202500232
156	D-CRLMC/39479/2025	DUSMANTA SENAPATI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /5 /2025 () //	
157	D-CRLMC/39480/2025	SHANKAR MALLIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	GHATAGAON /156 /2022 () //	
158	D-CRLMC/39482/2025	SOUMYA RANJAN MAJHI @ MITHUN MAJHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	TOMKA /103 /2025 () //	
159	D-CRLMC/39485/2025	GYANENDRA ROUSTRAY	DEBASNAN DAS	MADHUPATNA /13 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/39300/2025	KUNU MEHER	SOUMYA MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/39337/2025	B. DANDAPANI PATRA	VIVASWAT MOHAPATRA	/ /	AOR20220001551C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/39349/2025	NAMITA DAS	BIKRAM CHANDRA GHADEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/39371/2025	LATA BARIK	APARESH BHOI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/39378/2025	MONALISA CHOUDHURY	KASHINATH PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMP/39388/2025	ASSEMA BEGAM	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMP/39391/2025	B.S.ROUT	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMP/39393/2025	CHITTARANJAN SAHANI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMP/39400/2025	ABRIKUMA BAGHEL	SUBHASIS MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMP/39402/2025	JADUMANI NAYAK	PRAVAT KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMP/39419/2025	SOMANATH SAHOO	BIJAY KUMAR ROUT	/ /0	
		VS	VS	()	

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171	D-CRLMP/39427/2025	STATE OF ODISHA SHOVAN KUMAR SAHOO VS PUSPANJALI SWAIN	BIBHU PRASAD MOHANTY VS	// /0 ()	
172	D-CRLMP/39435/2025	LAKI PRADHAN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// /0 ()	
173	D-CRLMP/39439/2025	LAXMAN BHOI VS STATE OF ODISHA	RAMAKANTA BHOI VS	// /0 ()	
174	D-CRLMP/39472/2025	DOLAGOBINDA PATI VS STATE OF ODISHA	DIPTI RANJAN SENAPATI VS	// /0 ()	AOD20240000412C202500004
175	D-CRLREV/39320/2025	SANDHYARANI ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	// ALAKUNDA /88 /2025 ()	
176	D-CRLREV/39358/2025	ALIBHARANI SABAT @ SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// /0 ()	
177	D-CRLREV/39362/2025	ORI-HOME CONSTRUCTION PVT., LTD., BBSR VS TAPAN KUMAR MALLIK	LUCKY MOHANTY VS	// /0 ()	
178	D-CRLREV/39364/2025	ORI-HOME CONSTRUCTION PVT., LTD., BBSR VS TAPAN KUMAR MALLIK	LUCKY MOHANTY VS	// /0 ()	
179	D-CRLREV/39367/2025	RANJIT KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// /0 ()	JHARSUGUDA /497 /2024
180	D-CRLREV/39450/2025	JADUPATI MOHAKUD @ YDUPATI MAHAKUR VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR. ADV.) VS	// /0 ()	KIAKATA /28 /2019
181	D-CRLREV/39463/2025	SILU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	// /0 ()	AIR FIELD P.S. /105 /2025

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182	D-CRLREV/39469/2025	AJIT SAMAL VS MANJUSHREE SAHOO	SAILAZA NANDAN DAS VS	CHANDRASEKHARPUR /35 /2023 () //	
183	D-CRLREV/39473/2025	AMRIT PRITAM BISWAL VS STATE OF ODISHA	BINI MISHRA VS	INFOCITY PS /222 /2021 () //	
184	D-CRLREV/39487/2025	PRAMOD KUMAR DASH VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BALIANTA P.S. /20 /2021 () //	
185	D-FAO/52884/2025	MANAGING COMMITTEE OF PURNA CHANDRA GIRI VS STATE OF ODISHA	SINGH SONU BISWAN VS	URBHANJ () //	
186	D-JCRLA/39288/2025 JCRLA/241/2025	BULU SETHI VS STATE OF ODISHA	ADV. VS	POLASARA PS /175 /2021 A.D.J.,KODALA(Ganjam) ST/0000048/2021	
187	D-JCRLA/39289/2025 JCRLA/242/2025	JAGADISH SETHY VS STATE OF ODISHA	ADV. VS	HINJILI /527 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000004/2022	
188	D-JCRLA/39291/2025 JCRLA/243/2025	KUSA MALLICK VS STATE OF ODISHA	ADV. VS	BALIKUDA /53 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR(Jagatsinghapur) Spl/0000016/2024	
189	D-JCRLA/39295/2025 JCRLA/244/2025	SORADA PAPEYA VS STATE OF ODISHA	ADV.. VS	MARINE PS JATADHARI MUHAN /33 /2023 SPECIAL JUDGE(POCSO), JAGATSINGHPUR(Jagatsinghapur) Spl/0000051/2023	
190	D-JCRLA/39296/2025 JCRLA/245/2025	BALARAM RANA VS STATE OF ODISHA	ADV. VS	JAJPUR TOWN /124 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000055/2024	
191	D-JCRLA/39298/2025 JCRLA/246/2025	DINABANDHU BISOI VS STATE OF ODISHA	ADV. VS	JAJPUR TOWN /332 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000106/2024	
192	D-JCRLA/39299/2025 JCRLA/247/2025	GHUNGURU @ BRAJAKISHORE JENA VS STATE OF ODISHA	ADV. VS	JAJPUR SADAR /244 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000104/2022	
193	D-JCRLA/39301/2025	MITUA @ SAROJ MALLIK	ADV.	BRAMHA BARADA /53 /2025	

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	JCRLA/248/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000023/2025	
194	D-JCRLA/39303/2025 JCRLA/249/2025	NARENDRA PAGAL VS STATE OF ODISHA	ADV. VS	ALAKUNDA /14 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000014/2025	
195	D-JCRLA/39308/2025 JCRLA/250/2025	PRADEEP MALLIK @ TITUA VS STATE OF ODISHA	ADV. VS	KUAKHIA /493 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000168/2024	
196	D-JCRLA/39310/2025 JCRLA/251/2025	SANJAY MALLIK VS STATE OF ODISHA	ADV. VS	KUAKHIA /110 /2018 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000086/2018	
197	D-JCRLA/39312/2025 JCRLA/252/2025	SUBRAT KUMAR BEHERA @ TITA VS STATE OF ODISHA	ADV. VS	BARI RAMACHANDRA /104 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000041/2022	
198	D-JCRLA/39316/2025 JCRLA/253/2025	DHUSA @ DHUSASAN MUNDA VS STATE OF ODISHA	ADV. VS	TURUMUNGA /65 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000155/2022	
199	D-JCRLA/39327/2025 JCRLA/254/2025	RABI MURMU VS STATE OF ODISHA	ADV. VS	GHASIPURA /118 /2020 A.D.J.,ANANDAPUR(Kendujhar) ST/0000017/2020	
200	D-JCRLA/39329/2025 JCRLA/255/2025	SADHU DAS VS STATE OF ODISHA	ADV. VS	GHATAGAON /49 /2019 A.D.J.,KEONJHAR(Kendujhar) ST/0000012/2020	
201	D-JCRLA/39331/2025 JCRLA/256/2025	BABULI @ NARJENDRA MAHARANA VS STATE OF ODISHA	ADV. VS	KHURDA PS /28 /2019 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) ST/0000082/2020	
202	D-JCRLA/39335/2025 JCRLA/257/2025	SUSANTA MALLICK VS STATE OF ODISHA	ADV. VS	MANCHESWAR P.S. /540 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR(Khordha) TR/0000663/2019	
203	D-JCRLA/39336/2025 JCRLA/258/2025	BHUSU @ DURYODHAN MOHANTA VS STATE OF ODISHA	ADV. VS	RASGOBINDPUR /279 /2021 A.D.J.,BARIPADA(Mayurbhanj) GR/0000098/2021	
204	D-JCRLA/39339/2025 JCRLA/259/2025	SRI CHARAN MINZ VS	ADV. VS	RAJGANGPUR /303 /2022 A.D.J.,SUNDARGARH(Sundargarh)	

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205	D-JCRLA/39342/2025 JCRLA/260/2025	STATE OF ODISHA TARUN GOUD VS STATE OF ODISHA	ADV. VS	Spl/0000130/2022 HEMGIR /78 /2023 A.D.J.,SUNDARGARH(Sundargarh)	
206	D-MACA/52914/2025	B.M., NATIONAL INSURANCE CO. LTD.,NAYAGARH VS SUSAMA SAHOO	NAYAN BEHARI DAS VS	Spl/0000036/2023 // 0	
207	D-MACA/53009/2025	ASHALATA ROUL VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 0 //	
208	D-MACA/53019/2025	KAILAS CHANDRA ROUL VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 0 //	
209	D-RPFAM/52955/2025	AKSHAY KUMAR SWAIN VS KABITA MANJARI SWAIN	SIDHARTH SANKAR MOHAPATRA VS	// 0 //	
210	D-RPFAM/53102/2025	CHITTARANJAN JENA VS LINA KHUNTIA	SURYAKANTA DASH VS	// 0 //	
211	D-RSA/52973/2025	NIRAKAR BHAKTA VS SANTOSH KUMAR SAHU	ASHOK KUMAR DAS VS	// 0 //	
212	D-RSA/52997/2025	KHAGAPATI GOUDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
213	D-RVWPET/52941/2025	GOUTAM HALDAR VS NAMITARANI MANDAL	MAHESWAR MOHANTY VS	// 0 //	
214	D-RVWPET/52978/2025	RASANANDA SAHOO VS U.I.CO., LTD., CUTTACK	RAMESH CHANDRA BEHERA VS	// 0 //	
215	D-RVWPET/53058/2025	NARENDRA KUMAR KAMILA VS REKHA SAHOO	AMIT PRASAD BOSE VS	// 0 //	

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216	D-SAO/53037/2025	SATYAJIT MAHAPATRA VS KHYAMAPRAVA MISHRA	SANTOSH KUMAR NANDA VS	// ()	
217	D-SAO/53126/2025	PRAKASH PATTNAIK VS M/S. ANJU MACHINERY CO., KHORDHA	SOURAV SUMAN BHUYAN VS	// ()	
218	D-TRP(C)/52963/2025	ANJALI BHOI VS BISWAJIT KUANR	PRATAP CHANDRA MISHRA VS	// ()	
219	D-TRP(C)/52986/2025	AMRUT PRASAD SAHOO VS BANDITA PATTNAYAK	DEBASNAN DAS VS	// ()	
220	D-WA/52908/2025	STATE OF ODISHA VS SUSIL KUMAR BEHERA	PRABIR KUMAR RAY,A.G.A VS	// ()	LOD20240000172C202500495
221	D-WA/52909/2025	STATE OF ODISHA VS KHIROD KUMAR BISWAL	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000200C202500507
222	D-WA/52910/2025	STATE OF ODISHA VS LAGNAJIT SAHOO	SAROJ KUMAR JEE,A.G.A VS	// ()	LOD20240000172C202500496
223	D-WA/52912/2025	STATE OF ODISHA VS RENUKA MOHANTA	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000200C202500508
224	D-WA/52913/2025	STATE OF ODISHA VS ASHOK KUMAR BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// ()	LOD20240000194C202500505
225	D-WA/52970/2025	PRINCIPAL SECRETARY OF WATER RESOURCES DEPT VS NAUSAR MOHAMMAD	ADVOCATE GENERAL VS	// ()	LOD20240000194C202500504
226	D-WA/52972/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS KHIROD CHANDRA MOHANTA	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS	// ()	LOD20240000172C202500497
227	D-WA/53035/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS	// ()	LOD20240000172C202500498

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		VS	VS	0	
		SUBRAMANYAM SRIRAM		//	
228	D-WA/53046/2025	NIRANJAN JENA	SAMIR KUMAR MISHRA (SR. ADV.)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/52867/2025	MINATI SWAIN	SITANSU MOHAN SINGH	//	
	WP(C)/36350/2025	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/52868/2025	M/S GYANA RANJAN SATAPATHY, KHORDHA	RAMESH CHANDRA JENA	//	
		VS	VS	0	
		THE COMMISSIONER (APPEALS) GST CENTRAL EXCISE AND CUSTOMS BBSR		//	
231	D-WP(C)/52869/2025	MADHAB CHANDRA NAYAK	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/52870/2025	BADANI NAYAK	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/52871/2025	M/S.SHREE BHARAT MOTORSLTD, BBSR	GOPABANDHU DASH	//	
		VS	VS	0	
		THE CHIEF GENERAL MANAGER, R.B.I., MUMBAI		//	
234	D-WP(C)/52872/2025	SRIBACHHA PRADHAN	SAPAN KUMAR PAL	//	
	WP(C)/36387/2025	VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/52873/2025	SATYABHAMA SHG, SAMARA, BOLANGIR	TRILOCHAN NANDA	//	
	WP(C)/36363/2025	VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/52874/2025	ADWAIT CHANDRA BEHERA	SAROJ KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/52875/2025	SHAIKH MUSTAQUE AHAMMAD	ASHOK KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/52876/2025	MADAN MOHAN MAHAPATRA	SOUMYA MISHRA	//	
	WP(C)/36338/2025	VS	VS	0	

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239	D-WP(C)/52878/2025 WP(C)/36340/2025	STATE OF ODISHA PRONIT PRASADA PATRA VS UNION OF INDIA	SOUMYA MISHRA VS	// // 0 //	
240	D-WP(C)/52879/2025	SRIKANTA KUMAR SAMAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
241	D-WP(C)/52880/2025	SUDHAKAR DASH VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
242	D-WP(C)/52881/2025 WP(C)/36399/2025	ASHWINI KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
243	D-WP(C)/52882/2025	DIGAMBAR SAMANTARAY VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //	
244	D-WP(C)/52883/2025	BANITA MALLICK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
245	D-WP(C)/52885/2025	JAGAN KUMAR DAS VS ASSISTANT SETTLEMNT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
246	D-WP(C)/52886/2025	PREETI PRAKASH BEHERA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
247	D-WP(C)/52887/2025	SUCHITRA MALLIK VS ASSISTANT SETTLEMNT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
248	D-WP(C)/52888/2025	AKASH DAS VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
249	D-WP(C)/52890/2025	CHANDAN MALLIK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	

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250	D-WP(C)/52891/2025	LALITA PATRA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //	
251	D-WP(C)/52893/2025	MIHIR MALLICK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
252	D-WP(C)/52894/2025	DUSHASAN JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
253	D-WP(C)/52895/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
254	D-WP(C)/52896/2025	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK VS DEPUTY DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, KHORDHA	GANESH PRASAD SAMAL VS	// 0 //	
255	D-WP(C)/52897/2025	BASANT KUMAR PATTANAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500316
256	D-WP(C)/52898/2025	BHAGABAN SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500317
257	D-WP(C)/52899/2025 WP(C)/36381/2025	DURYODHAN PRADHAN VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
258	D-WP(C)/52900/2025 WP(C)/36383/2025	UMAKANTA ROUTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
259	D-WP(C)/52901/2025	BABULI CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //	
260	D-WP(C)/52902/2025	GOBINDA MEHER VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //	
261	D-WP(C)/52903/2025	M/S. BISWAJIT FILLING STATION, ANGUL	ANIRUDH SANGANERIA	//	

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		VS	VS	0	
262	D-WP(C)/52904/2025	INDIAN OIL CORPORATION LTD., BBSR ANNADA SANKAR BALIARSINGH	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
263	D-WP(C)/52905/2025	STATE OF ODISHA DEBABRATA SAHOO	SIDHARTHA MISHRA	//	
		VS	VS	0	
264	D-WP(C)/52911/2025	COLLECTOR, JAGATSINGHPUR CHANDAN YADAV	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
265	D-WP(C)/52915/2025	UNION OF INDIA KEDAR CHARAN SWAIN	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
266	D-WP(C)/52916/2025	STATE OF ODISHA DEBRAJ ADABARIA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
267	D-WP(C)/52917/2025	GENERAL MANAGER SBI GENERAL INSURANCE COMPANY LIMITED, MUMBAI BRAJA SUNDAR PANDA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
268	D-WP(C)/52918/2025	BHUBANESWAR MUNICIPAL CORPORATION RAMAKANTA NAYAK		//	
		VS	VS	0	
269	D-WP(C)/52919/2025	DEPUTY COMMISSIONER OF POLICE, CUTTACK MANYAL KARUNAKAR	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
270	D-WP(C)/52920/2025	STATE OF ODISHA KUNJA BIHARI KAR	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
271	D-WP(C)/52921/2025	STATE OF ODISHA TIKESWAR PATRA	SIDHARTHA DAS	//	
		VS	VS	0	
272	D-WP(C)/52923/2025	STATE OF ODISHA NIRUPAMA BRAHMA	SAMEER KUMAR DAS	//	
		VS	VS	0	

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273	D-WP(C)/52924/2025	STATE OF ODISHA MANJULATA NAYAK VS	GOPINATH MISHRA VS	// // 0	
274	D-WP(C)/52925/2025	STATE OF ODISHA BIRABHADRA PATTAYAT VS	BISWAJIT MOHAPATRA VS	// // 0	
275	D-WP(C)/52927/2025	STATE OF ODISHA M/S D.D.BUILDERS LTD., BBSR VS	SIDHANT DWIBEDI VS	// // 0	
276	D-WP(C)/52928/2025	STATE OF ODISHA ODISHA MINING CORPORATION LTD, OMC HOUSE, BBSR VS FARIDABAD GURGAON MINERALS, HARYANA	BRUNO KUMAR MUDULI VS	// // 0	
277	D-WP(C)/52930/2025	NIMAI CHARAN JENA VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// // 0	
278	D-WP(C)/52934/2025	BAIBA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0	
279	D-WP(C)/52935/2025	JANMARATHA BEHERA VS ADDL. REGIONAL TRANSPORT OFFICER, BARBIL, KENDUJHAR	ASMIYA RANJAN MAJHI VS	// // 0	
280	D-WP(C)/52936/2025	KALPATARU MALLIK VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// // 0	AOD20240000714C202500036
281	D-WP(C)/52939/2025 WP(C)/36390/2025	NIRANJANA MALIK VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0	
282	D-WP(C)/52940/2025	FAKIR MOHAN SATAPATHY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// // 0	
283	D-WP(C)/52942/2025	M/S.PD AGARWAL, ANGUL VS THE COMMISSIONER, STATE GST DEPT, CUTTACK	SWAPNIL ROY VS	// // 0	

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284	D-WP(C)/52943/2025	RUPABANTA PADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
285	D-WP(C)/52945/2025	MANSOOR ALI QUADRI VS UNION OF INDIA	PADMANAVA JENA VS	// 0 //	
286	D-WP(C)/52946/2025	M/S NATWAR LAL BANSAL, SINDARGARH VS UNION OF INDIA	ASHISH KUMAR SAMAL VS	// 0 //	
287	D-WP(C)/52949/2025	NIRAKAR SAHOO VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
288	D-WP(C)/52950/2025	KAVI SANGRAM KESHARI SATPATHY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
289	D-WP(C)/52951/2025	NISIKANTA SINGH VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
290	D-WP(C)/52952/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	BIJAYLAXMI SAHOO VS	// 0 //	
291	D-WP(C)/52953/2025	NARBHERAM EMPLOYEES UNION, DHENKANAL VS THE LABOUR COMMISSIONER, LABOUR DIRECTORATE, BBSR	RAJESH RANJAN SAHOO VS	// 0 //	
292	D-WP(C)/52954/2025	PRASANTA KUMAR PRUSTY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
293	D-WP(C)/52956/2025	MANOJ KUMAR MARANDI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
294	D-WP(C)/52957/2025	SUCHITA PATRA VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //	AOD20240000909C202500007
295	D-WP(C)/52958/2025	REBATI MAHANTA	CHANDIPRASAD SAHANI	//	AOD20240000909C202500010

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/52959/2025	SANKAR SWAINE	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500318
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/52960/2025	RANJURANI PATTNAIK	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/52961/2025	SATYABHAMA MAHANTA	CHANDIPRASAD SAHANI	//	AOD20240000909C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/52964/2025	PRAMILA PARIDA	CHANDIPRASAD SAHANI	//	AOD20240000909C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/52965/2025	SAI MULTI SPECIALITY HOSPITAL PVT.LTD, BARGAHNA	ASHUNA CHARANA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/52971/2025	BIJAY KETAN BHATTA	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/52974/2025	KANHU CHARAN TUDU	TUKUNA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/52975/2025	LILABALA DALEI	SUBRAT KUMAR NAYAK	//	
		VS	VS	()	
		AUTHORISED OFFICER BANDHAN BANK LTD.,KOLKATA		//	
304	D-WP(C)/52976/2025	ASHOK KUMAR BISWAL	ADITYA SINGH MOHANTY	//	
	WP(C)/36402/2025	VS	VS	()	
		THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
305	D-WP(C)/52977/2025	ASWINI KUMAR RAY	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/52979/2025	DHANESWAR SAHOO	ANUP UDAYA SENAPATI	//	
		VS	VS	()	

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307	D-WP(C)/52980/2025	STATE OF ODISHA SUSANTA KUMAR PRADHAN VS	DEBASMITA DEBADARSINI VS	// // 0	
308	D-WP(C)/52981/2025	STATE OF ODISHA SESHADEV BAI VS	SANGRAM JENA VS	// // 0	
309	D-WP(C)/52982/2025	STATE OF ODISHA DISHI PATEL VS	ANUP UDAYA SENAPATI VS	// // 0	
310	D-WP(C)/52983/2025	STATE OF ODISHA KAPILESWAR MOHAPATRA VS	SANGRAM JENA VS	// // 0	
311	D-WP(C)/52984/2025	STATE OF ODISHA ADHIKARI SAHU @ SAHOO VS	SUVASHISH PATTANAİK VS	// // 0	
312	D-WP(C)/52985/2025	THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KHURDA SUKANT KUMAR MANGARAJ VS	ANUP UDAYA SENAPATI VS	// // 0	
313	D-WP(C)/52987/2025	STATE OF ODISHA ISWAR CHANDRA SAHOO VS	ANUP UDAYA SENAPATI VS	// // 0	
314	D-WP(C)/52988/2025	STATE OF ODISHA SASHMITA BEHERA VS	TRILOCHAN BARIK VS	// // 0	
315	D-WP(C)/52989/2025	STATE OF ODISHA DUKHIRAM SOREN VS	DEBASMITA DEBADARSINI VS	// // 0	
316	D-WP(C)/52990/2025	STATE OF ODISHA SIBA BARIK VS	ANUP UDAYA SENAPATI VS	// // 0	
317	D-WP(C)/52991/2025	STATE OF ODISHA ADHAR KUMAR JAINA VS	SUVASHISH PATTANAİK VS	// // 0	
		THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KANPUR		//	

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318	D-WP(C)/52992/2025	ROHITA KISHAN VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS	// 0 //	
319	D-WP(C)/52993/2025	PANKAJ MOHAPATRA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //	
320	D-WP(C)/52994/2025	ABHYA BEHERA VS THE REGIONAL PROVIDENT FUND COMMISSIONER, REGIONAL OFFICE, KANPUR	SUVASHISH PATTANAİK VS	// 0 //	
321	D-WP(C)/52995/2025	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
322	D-WP(C)/52996/2025	PRANAKRUSHAN SETHY VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
323	D-WP(C)/52998/2025	BASUDEV MAJHI VS STATE OF ODISHA	DEBASMITA DEBADARSINI VS	// 0 //	
324	D-WP(C)/52999/2025	KEDARESWAR SWAIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
325	D-WP(C)/53000/2025	BANITA MOHAPATRA VS PROF.RAVI AHUJA	MRUGANKA MAULI PATNAİK VS	// 0 //	
326	D-WP(C)/53001/2025	SUBBRAT MAHAPATRA VS STATE OF ORISSA	SARASWATI SENAPATI VS	// 0 //	
327	D-WP(C)/53002/2025	TAPAN KUMAR MAHAKUD VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //	
328	D-WP(C)/53003/2025	BISWAPRAKASH TRIPATHY VS UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //	
329	D-WP(C)/53004/2025	SATYABRATA MOHANTY	ANUP UDAYA SENAPATI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/53005/2025	SARAT CHANDRA DASH	KALI PRASAD MUDULI	//	
		VS	VS	0	
		UNION OF INDIA		//	
331	D-WP(C)/53006/2025	PINAKADHAR SAHOO	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/53007/2025	RANJAN KUMAR SAMAL	SANJIB MOHANTY	//	
		VS	VS	0	
		THE REGISTRAR, UTKAL UNIVERSITY, BBSR		//	
333	D-WP(C)/53008/2025	MINATI MOHANTY	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/53010/2025	BALARAM PODHA	SANJIB MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/53011/2025	SAILABALA MOHAPATRA	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/53013/2025	ASHOK AGENCIES, JAJPUR	BIRANCHI NARAYAN MOHANTY	//	
		VS	VS	0	
		EMPLOYEES STATE INSURANCE CORPORATION, BBSR		//	
337	D-WP(C)/53014/2025	PRATAP KUMAR MOHANTY	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/53016/2025	PRAVASINI SAHOO	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/53018/2025	JASOBANTA NARAYAN SAHOO	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/53021/2025	PRADYUMNA KUMAR JENA	MANAS RANJAN BAUG	//	AOR20220002374C202500194
		VS	VS	0	

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341	D-WP(C)/53022/2025	LAXMIPRIYA JENA KAILASH CHANDRA MAHANTA VS UNION OF INDIA	KABIR KUMAR JENA VS	// // 0 //	
342	D-WP(C)/53023/2025	CHARULATA MISHRA VS THE SPECIAL LAND ACQUISITION OFFICER, NATIONAL ALUMINIUM COMPANY (NALCO) LTD. THE GOVERING BODY OF BIJUPATNAIK DEGREE COLLEGE OF EDUCATION, GOVINDAPALLI, MALKANGIRI	SUMIT KUMAR MOHANTY VS	// 0 //	AOR20220003068C202500030
343	D-WP(C)/53024/2025	TRAILOKYANATH SAHOO BIBHU PRASAD SAHU VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //	
344	D-WP(C)/53025/2025	SABITANJALI PANIGRAHI VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202500083
345	D-WP(C)/53027/2025	RAMA PRASAD DASH VS STATE OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
346	D-WP(C)/53028/2025	GURU CHARAN SAMAL VS STATE OF ODISHA	BHASKAR SAMANTARA Y VS	// 0 //	
347	D-WP(C)/53029/2025	SAI SATYA SWARUPAYA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
348	D-WP(C)/53030/2025	M/S METRO SIGN, BBSR VS BHUBANESWAR SMART CITY LTD, BBSR	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
349	D-WP(C)/53031/2025	SUBHASHREE NIBEDITA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
350	D-WP(C)/53032/2025	DEBASIS SARANGI VS STATE OF ODISHA		// 0 //	
351	D-WP(C)/53033/2025			// 0 //	

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352	D-WP(C)/53034/2025	PANKAJ KUMAR PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
353	D-WP(C)/53036/2025	BALAKRUSHNA SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
354	D-WP(C)/53041/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
355	D-WP(C)/53043/2025	TAPAS RANJAN DAS VS SUPERINTENDING ENGINEER, MAHANADI SOUTH DIVISION-1, CUTTACK	SWOYAM PRABHU JENA VS	// 0 //	
356	D-WP(C)/53044/2025	PRADEEP KUMAR PATTANAİK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
357	D-WP(C)/53045/2025	HEMANTA KUMAR ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
358	D-WP(C)/53047/2025	MANORAMA DASH VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //	
359	D-WP(C)/53048/2025	INDRAJIT DASH VS THE PRINCIPAL SECY, LABOUR AND ESI DEPT.,BBSR	SOUGAT DASH VS	// 0 //	
360	D-WP(C)/53049/2025	UTTAM KUMAR NAYAK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //	
361	D-WP(C)/53050/2025	BINAPANI PATTANAİK VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //	
362	D-WP(C)/53051/2025	INDRAJIT DASH VS THE COMMISSIONER CUM SECY, DEPT.OF CO-OPERATION, BBSR	SOUGAT DASH VS	// 0 //	
363	D-WP(C)/53053/2025	AMARESH NAYAK	SAROJ KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/53054/2025	M/S.SRP UNITECH PVT.LTD.,BBSR	ASISH MISHRA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, GST AND CX AND CUSTOMS, BBSR		//	
365	D-WP(C)/53056/2025	PRABHASINI PANIGRAHY	SIBA SANKAR SAMANTARAY	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, GANJAM		//	
366	D-WP(C)/53057/2025	MADHUSMITA PATTNAIK	SONITA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/53059/2025	THE SRP UNITECH PVT. LTD, BBSR	ASISH MISHRA	//	
		VS	VS	0	
		CHIEF COMMISSIONER, GST, CX AND CUSTOMS, BBSR		//	
368	D-WP(C)/53060/2025	DINESH KUMAR SINGH	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/53061/2025	RAVI SHANKAR AGRAWAL	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/53063/2025	RAMDHYAN PRASAD	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/53064/2025	MOHAN KUMAR BHATTA	MIHIR KANTA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/53065/2025	TEJ SINGH	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/53066/2025	VIJAY KUMAR SINGH	SUSIL KUMAR PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/53067/2025	DILLIP KUMAR AGARWAL	AMIT PRASAD BOSE	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/53068/2025	STATE OF ODISHA ARUP KUMAR BANERJEE VS	RAKESH BEHERA VS	// // 0	
376	D-WP(C)/53069/2025	STATE OF ODISHA SAFFRON RESOURCES PRIVATE LIMITED, SAMBALPUR	BARADA PRASANNA SARANGI	// // 0	
377	D-WP(C)/53071/2025	STATE OF ODISHA RAJAKRUSHNA SAHOO VS	DILLIP KUMAR MOHANTY VS	// // 0	
378	D-WP(C)/53072/2025	STATE OF ODISHA AMAR PAL VS	RAKESH BEHERA VS	// // 0	
379	D-WP(C)/53073/2025	STATE OF ODISHA KISHORE CHANDRA BEHERA VS	JYOTI RANJAN KAR VS	// // 0	
380	D-WP(C)/53074/2025	STATE OF ODISHA PARAMANANDA DAS VS	DEBABRATA DAS VS	// // 0	
381	D-WP(C)/53076/2025	STATE OF ODISHA MANOJ KUMAR SAHOO VS	SAILAZA NANDAN DAS VS	// // 0	
382	D-WP(C)/53078/2025	AUTHORIZED OFFICER, BANK OF BARODA, GOURI SHANKAR AGRAWAL VS	BHUBANESWAR MAIN BRANCH BHASKAR CHANDRA PANDA VS	// // 0	
383	D-WP(C)/53080/2025	STATE OF ODISHA SARAT KUMAR SETHY VS	SUBHADUTTA ROURAY VS	// // 0	
384	D-WP(C)/53083/2025	STATE OF ODISHA HARIDASPUR PARADIP RAILWAY COMPANY LTD., VS	REDDY DAS VS	// // 0	
385	D-WP(C)/53084/2025	STATE OF ODISHA MINATI DAS VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/53085/2025	HARIDASPUR PARADIP RAILWAY COMPANY LTD., VS STATE OF ODISHA	RRRDN DAS VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/53086/2025	MUKESH MITTAL VS SANGRAM KESHARI BINOD	TEJASWI KUMAR PRADHAN VS SANGRAM KESHARI BINOD	// 0 //	
388	D-WP(C)/53087/2025	SAROJINI DASH VS STATE OF ODISHA	NIRANJAN PANDA VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/53089/2025	HRUSIKESH PANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/53090/2025	BISWA BHUSAN SARASWATI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/53092/2025	KARNA SAMANTA @ JAMUDALIA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS STATE OF ODISHA	// 0 //	
392	D-WP(C)/53093/2025	MAHADEV GARTIA VS STATE OF ODISHA	KIRTAN DANG VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/53094/2025	JIBACHH JHA VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS THE STATE OF ODISHA	// 0 //	
394	D-WP(C)/53095/2025	RADHARANI BEHERA VS SUBASH CHANDRA PANDA	SASHIBHUSAN DAS VS SUBASH CHANDRA PANDA	// 0 //	
395	D-WP(C)/53097/2025	BASANTA KUMAR GIRI VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS THE STATE OF ODISHA	// 0 //	
396	D-WP(C)/53098/2025	THE SENIOR DIVISIONAL MANGER, THE ORIENTAL VS THE CHAIRPERSON , PERMANET LOK ADALAT, BBSR	NSAM NICKHOM COMPANY LTD, BBSR VS THE CHAIRPERSON , PERMANET LOK ADALAT, BBSR	// 0 //	
397	D-WP(C)/53100/2025	NANDI KESWAR PATRA @ MOHAPATRA	SUNIL KUMAR PANDA	//	

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FILING REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/53101/2025	SATYA PRAKASH PATTNAIK	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/53103/2025	KARNA SAMANTA @ JAMUDALIA	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/53104/2025	PADMA CHARAN PARIDA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/53106/2025	JAYANTA BEHERA	SATYABRATA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/53108/2025	RAMARANJAN SENAPATI	RABINDRA KUMAR ROUTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/53109/2025	CHITARANJAN SENAPATI	RABINDRA KUMAR ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/53110/2025	SURENDRA JANKA	DEBASMITA DEBADARSINI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/53111/2025	UTTAM BARIK	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		REGIONAL MANAGER L AND T FINANCE LTD., BBSR		//	
406	D-WP(C)/53112/2025	CHANDRAHAS MEHER	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/53113/2025	NIRANJAN PRADHAN	ABHISEK MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/53114/2025	MALI KISAN	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/53115/2025	STATE OF ODISHA BRUNDABAN PRADHAN VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500183
410	D-WP(C)/53117/2025	STATE OF ODISHA MANOJ KUMAR BEHERA VS	AKSHAYA KUMAR BEHERA VS	// // ()	AOR20230000872C202500116
411	D-WP(C)/53118/2025	SMT RUPALI BEHERA BANDITA MAHAPATRA VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202500133
412	D-WP(C)/53119/2025	STATE OF ODISHA LILI MEHER VS	Prabodha Chandra Nayak VS	// // ()	AOR20220001657C202500154
413	D-WP(C)/53121/2025	STATE OF ODISHA PRADYUMNA MOHAPATRA VS	Kananbala Roychoudhury VS	// // ()	AOR20220001523C202500149
414	D-WP(C)/53122/2025	STATE OF ODISHA SUBHABRATA JENA VS	VIVASWAT MOHAPATRA VS	// // ()	AOR20220001551C202500023
415	D-WP(C)/53123/2025	PURI KONARK DEVELOPMENT AUTHORITY MAA BHABANI SELF HELP GROUP VS	CHITTARANJAN DAS VS	// // ()	AOR20220004051C202500040
416	D-WP(C)/53124/2025	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	T dhiren kumar dora VS	// // ()	AOD20220004577C202500008
417	D-WP(C)/53125/2025	STATE OF ODISHA SANJULATA PRADHAN VS	Dilip Kumar Sahu VS	// // ()	AOR20220001727C202500129
418	D-WP(C)/53129/2025	CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LIMITED BANSHARI BEHERA VS	TAPANJYOTI PANI VS	// // ()	
419	D-ABLAPL/39281/2025	STATE OF ODISHA BIKASH KUMAR JENA @ LITU VS STATE OF ODISHA	CHANDANA TRIPATHY VS	// // () //	BHANDARIPOKHARI /511 /2025

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/39282/2025	MINATI PRUSTY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KONARK /263 /2025 () //	
421	D-ABLAPL/39283/2025	SAHIL KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /979 /2025 () //	
422	D-ABLAPL/39284/2025	MUKTAR ALLI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /979 /2025 () //	
423	D-ABLAPL/39285/2025	IMITIYAZ KHAN @ CHINTU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /136 /2023 () //	
424	D-ABLAPL/39287/2025	SIPU @ JYOTI RANJAN DASH VS STATE OF ODISHA	MITU KUMAR BISWAL VS	BALUGAON P.S. /209 /2025 () //	AOD20240000430C202500062
425	D-ABLAPL/39304/2025	PRAHALLAD PAHI VS STATE OF ODISHA	SUSAMPAD HOTA VS	BHADRAK RURAL /804 /2025 () //	
426	D-ABLAPL/39307/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	JAGATSINGPUR /992 /2025 () //	
427	D-ABLAPL/39317/2025	CHITTA RANJAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /413 /2025 () //	
428	D-ABLAPL/39318/2025	GITARANI NAYAK @ GITANJALI NAYAK VS STATE OF ODISHA	LALITENDU BHUYAN VS	HARICHANDANPUR /130 /2025 () //	
429	D-ABLAPL/39330/2025	SUKANTA MAHARANA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	RANPUR /316 /2025 () //	
430	D-ABLAPL/39333/2025	PRAKASH LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /231 /2025 () //	
431	D-ABLAPL/39343/2025	SUMANTA KUMAR SAHOO	DEBASNAN DAS	MAHILA P.S.(BBSR) /379 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/39345/2025	STATE OF ODISHA PRAKASH LENKA	PARTHA SARATHI DAS	BEGUNIAPADA /627 /2025	AOD20240000364C202500227
		VS	VS	()	
433	D-ABLAPL/39346/2025	STATE OF ODISHA SANKAR PONDA	TARINI PANIGRAHI	JEYPORE SADAR /352 /2025	AOR20220000151C202500032
		VS	VS	()	
434	D-ABLAPL/39348/2025	STATE OF ODISHA SK ZAFIRUDDIN	SATYANARAYAN MISHRA	BHADRAK RURAL /790 /2025	AOR20220001303C202500078
		VS	VS	()	
435	D-ABLAPL/39350/2025	STATE OF ODISHA BABUL BEHERA	SATYANARAYAN MISHRA	BALIMI /251 /2025	AOR20220001303C202500079
		VS	VS	()	
436	D-ABLAPL/39354/2025	STATE OF ODISHA GHANASHYAM HALWA	TAPAN KUMAR JENA SAMANTA	LAXMIPUR /167 /2025	
		VS	VS	()	
437	D-ABLAPL/39359/2025	STATE OF ODISHA SK. TOHIT	ASIT KUMAR JENA	DHARMASALA /750 /2025	
		VS	VS	()	
438	D-ABLAPL/39360/2025	STATE OF ODISHA PRASANTA GOCHHAYAT	BIRAJA PRASAD NANDA	KANIHA /327 /2025	
		VS	VS	()	
439	D-ABLAPL/39361/2025	STATE OF ODISHA BADSA KHAN @ ASAN KHAN	ASIT KUMAR JENA	BALICHANDRAPUR /375 /2025	
		VS	VS	()	
440	D-ABLAPL/39363/2025	STATE OF ODISHA MOBARAK KHAN	ARUN KUMAR BUDHIA	CHANDABALI /492 /2025	AOD20240000603C202500045
		VS	VS	()	
441	D-ABLAPL/39368/2025	STATE OF ODISHA SONU SAMANTRAY @ SURYA KANTA SAMANTRAYMANORANJAN DAS		CHANDAKA P.S. /502 /2025	AOR20220000053C202500139
		VS	VS	()	
442	D-ABLAPL/39372/2025	STATE OF ODISHA DILLIP KUMAR BEJ	SANDEEP RAJ PANDA	BALASORE TOWN /173 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/39375/2025	STATE OF ODISHA TIKESWAR BHOI VS	GOKULANANDA SAHU VS	// JAGDALPUR /215 /2025 ()	
444	D-ABLAPL/39379/2025	STATE OF ODISHA PINTU @ HARIHAR PATRA VS	AMULYA RATNA PANDA VS	// / /0 ()	
445	D-ABLAPL/39380/2025	UNION OF INDIA (RAILWAY) KUDAN KUMAR JHA VS	AMULYA RATNA PANDA VS	// / /0 ()	
446	D-ABLAPL/39381/2025	UNION OF INDIA(RAILWAY) KALIA @ DIPAK RANJAN ROUT VS	GYANA RANJAN MOHAPATRA VS	// BARANGA /223 /2025 ()	
447	D-ABLAPL/39385/2025	STATE OF ODISHA ALOK BHOI VS	MANAS RANJAN BAUG VS	// BALIAPANDA /174 /2025 ()	AOR20220002374C202500193
448	D-ABLAPL/39389/2025	STATE OF ODISHA TEJA NAG @ TEJARAJ NAG VS	SURYAKANTA DWIBEDI VS	// MURIBAHAL /237 /2025 ()	
449	D-ABLAPL/39390/2025	STATE OF ODISHA CHINTU PALEI VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /997 /2025 ()	
450	D-ABLAPL/39392/2025	STATE OF ODISHA BABULA ROUT VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
451	D-ABLAPL/39395/2025	STATE OF ODISHA SAROJ KUMAR BAG VS	AMITAV TRIPATHY VS	// PADAMPUR /360 /2025 ()	
452	D-ABLAPL/39401/2025	STATE OF ODISHA BIDYADHAR ROUT VS	SANGRAM KESHARI ROUT VS	// SOSO /233 /2025 ()	
453	D-ABLAPL/39415/2025	STATE OF ODISHA DEBENDRA MANDAL VS	SIDDHARTH GOUTAM DAS VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/39416/2025	SHUBHASIS PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /588 /2025 () //	
455	D-ABLAPL/39421/2025	ACHHU DALEI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /154 /2025 () //	
456	D-ABLAPL/39422/2025	SUJATA GOUDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /476 /2025 () //	
457	D-ABLAPL/39425/2025	PRASANTA KUMAR RATH VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /102 /2025 () //	
458	D-ABLAPL/39441/2025	CHAKRA @ CHAKRAPANI PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SUBALAYA /25 /2021 () //	
459	D-ABLAPL/39449/2025	BIBHUTI BHUSAN BHOI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /168 /2019 () //	
460	D-ABLAPL/39457/2025	BIKASH PADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	AMBABHONA /136 /2025 () //	AOD20240000391C202500102
461	D-ABLAPL/39458/2025	SK. HABIBUR REHEMAN @ RAHAMAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /282 /2025 () //	
462	D-ABLAPL/39462/2025	RAMAKRUSHNA SAMANTARAY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /366 /2025 () //	
463	D-ABLAPL/39464/2025	HAREKRISHNA SETHY VS STATE OF ODISHA	JASPREET KAUR VS	/ /0 () //	
464	D-ABLAPL/39465/2025	JITENDRA SAMANTARAY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /366 /2025 () //	
465	D-ABLAPL/39470/2025	KALI PRASAD NANDA	BHABANI SHANKAR DASPARIDA	/ /0	

ORISSA HIGH COURT**FILING REPORT AS ON :17/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/39475/2025	BHARATI JENA	PRASANT KUMAR BARIK	CHANDABALI /502 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/39481/2025	PRABHAT KUMAR PODH	DURGA PRASANNA MISHRA	JUJUMURA /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/39483/2025	BHABANI SHANKAR OJHA	DEBASISH PATNAIK	NISCHINTAKOILI /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/39484/2025	CHANDRAMA BARIKA	SUBHALATA PRIYADARSINI	BEGUNIAPADA /600 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/39486/2025	PRAFULLA BARIKA	SUBHALATA PRIYADARSINI	BEGUNIAPADA /600 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/39488/2025	KARTIKA PRADHAN	SANGRAMJIT PANDA	KHURDA MODEL /402 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :17/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/53037/2025 SAO/ /	SATYAJIT MAHAPATRA MP	SANTOSH KUMAR NANDA	67/2025
2	D-SAO/53126/2025 SAO/ /	PRAKASH PATTNAIK MP	SOURAV SUMAN BHUYAN	68/2025
3	D-SAO/53126/2025 SAO/ /	PRAKASH PATTNAIK MP	SOURAV SUMAN BHUYAN	69/2025
4	D-CRLLP/39445/2025 CRLLP/ /	DR. SABITA SATPATHY MP	PRASANNA KUMAR PARHI	87/2025
5	D-CRP/50376/2025 CRP/ /	RASMITA PATRA MP	SUBRATA MISHRA	104/2025
6	D-OTAPL/52695/2025 OTAPL/ /	COMMISSIONER OF CGST AND CENTRAL EXCISE MP	SECRETARY, BUREAU OF CUSTOMS AND EXCISE, RAJAKHURDA, Bhubaneswar	216/2025
7	D-OTAPL/52695/2025 OTAPL/ /	COMMISSIONER OF CGST AND CENTRAL EXCISE MP	SECRETARY, BUREAU OF CUSTOMS AND EXCISE, RAJAKHURDA, Bhubaneswar	217/2025
8	D-CRLMP/39402/2025 CRLMP/ /	JADUMANI NAYAK MP	PRAVAT KUMAR MOHANTY	279/2025
9	D-SA/258/1998 SA/258/1998	DHULA MP	SANDEEP RATH	344/2025
10	D-JCRLA/105/2022 JCRLA/105/2022	DHANU DEHURY MP	M/S.PARTHA SARATHI DAS, B.N.BARIK	426/2025
11	D-TRP(C)/52963/2025 TRP(C)/ /	ANJALI BHOI MP	PRATAP CHANDRA MISHRA	486/2025
12	D-TRP(C)/52986/2025 TRP(C)/ /	AMRUT PRASAD SAHOO MP	DEBASANAN DAS	487/2025
13	D-TRP(C)/34274/2025 TRP(C)/286/2025	SONALI MOHAPATRA MP	PRAKASH CHANDRA SETHI	488/2025
14	D-RVWPET/45733/2025 RVWPET/ /	BHUMISUTA NAIK MP	DEBASISH PATNAIK	503/2025
15	D-RVWPET/45733/2025 RVWPET/ /	BHUMISUTA NAIK MP	DEBASISH PATNAIK	504/2025
16	D-RVWPET/45733/2025 RVWPET/ /	BHUMISUTA NAIK MP	DEBASISH PATNAIK	505/2025
17	D-RVWPET/52775/2025 RVWPET/ /	HARAPRASANNA TRIPATHY MP	IN PERSON	506/2025
18	D-RVWPET/52941/2025 RVWPET/ /	GOUTAM HALDAR MP	MAHESWAR MOHANTY	507/2025
19	D-RVWPET/52978/2025 RVWPET/ /	RASANANDA SAHOO MP	RAMESH CHANDRA BEHERA	508/2025
20	D-RVWPET/291/2022 RVWPET/291/2022	ODISHA CONSTRUCTION CORP. LTD.,BBSR MP	RUSANTA KUMAR NATH	509/2025
21	D-RVWPET/53058/2025 RVWPET/ /	NARENDRA KUMAR KAMILA MP	AMIT PRASAD BOSE	510/2025
22	D-RVWPET/53058/2025 RVWPET/ /	NARENDRA KUMAR KAMILA MP	AMIT PRASAD BOSE	511/2025
23	D-CONTC/31444/2025 CONTC/3744/2025	SAMARENDRA KUMAR MOHANTY MP	RANJIT MOHANTY	533/2025
24	D-CONTC/11858/2024 CONTC/2097/2024	RAKESH KUMAR PANDA MP	BISWABIHARI MOHANTY, L. SAMAL, B. TRIPATHY	534/2025
25	D-CONTC/47019/2024 CONTC/7667/2024	DEEPTIMAYEE PANDA MP	ASHUTOSH MISHRA	535/2025
26	D-CMAPL/53055/2025	MAGUNI @ MAGU BHOI	SOUGAT DASH	

27	CMAPL/ / D-RPFAM/8078/2025 RPFAM/80/2025	MP ADITYA MAHAR MP	RAJESH KUMAR MAHAPATRA	596/2025
28	D-RPFAM/52955/2025 RPFAM/ /	MP AKSHAY KUMAR SWAIN MP	SIDHARTH SANKAR MOHAPATRA	622/2025
29	D-RPFAM/32605/2025 RPFAM/229/2025	MP SUNANDA DAS MP	BIJAYA KUMAR RAGADA	623/2025
30	D-MATA/51380/2025 MATA/ /	MP HARAPRIYA NATH MP	PITAMBAR PATRA	624/2025
31	D-MATA/51810/2025 MATA/ /	MP PRAKASH CHANDRA MIRDHA MP	SHASHI BHUSAN JENA	725/2025
32	D-FAO/52884/2025 FAO/ /	MP MANAGING COMMITTEE OF PURNA CHANDRA GIRI MAHARISHI SCHOOL, MAYURBHANJ MP	KRANJIVAN KUMAR MISHRA	726/2025
33	D-FAO/46099/2025 FAO/489/2025	MP THE DIVISIONAL MANAGER NATIONAL INSURANCE COY LTD.,CUTTACK MP	ISSURANTH KROY	1102/2025
34	D-FAO/440/2020 FAO/440/2020	MP HEMALATA ROUT MP	DHANANJAYA MUND	1103/2025
35	D-BLAPL/33749/2025 BLAPL/11609/2025	MP AJIT MUNDA MP		1104/2025
36	D-BLAPL/29845/2025 BLAPL/10337/2025	MP ABINASH SAHOO MP	RAMESH CHANDRA SWAIN, P.K.DEO, T.SWAIN, B.SWAIN,DEBASIS M	1175/2025
37	D-BLAPL/31976/2025 BLAPL/11042/2025	MP SONJIT BHOWNIK @ SANJIT BHOWMICK MP	SURYAKANTA DASMOHAPATRA	1176/2025
38	D-BLAPL/33477/2025 BLAPL/11499/2025	MP SUJIT SAHU MP	PRASANNA KUMAR MISHRA	1177/2025
39	D-CRLREV/787/2013 CRLREV/787/2013	MP PURNA CH.SAMAL MP	RUDRA SHANKAR MISHRA	1178/2025
40	D-CRLREV/787/2013 CRLREV/787/2013	MP PURNA CH.SAMAL MP	RUDRA SHANKAR MISHRA	1593/2025
41	D-CRLREV/38337/2025 CRLREV/ /	MP JYOTSNA RANI ROUT MP	BHABANI SHANKAR DASPARIDA	1594/2025
42	D-CRLREV/38280/2025 CRLREV/1071/2025	MP ASHOK KUMAR AGARWAL MP	ABHISEK AGARWAL	1595/2025
43	D-CRLREV/38397/2025 CRLREV/ /	MP SACHIN BALIARSINGH MP	JYOTIRMAYA SAHOO	1596/2025
44	D-CRLREV/38323/2025 CRLREV/ /	MP MANORAMA BARIK MP	DEEPAK KU SAHOO	1597/2025
45	D-CRLREV/39362/2025 CRLREV/ /	MP ORI-HOME CONSTRUCTION PVT., LTD., BIRCKY MOHANTY MP	BIRCKY MOHANTY	1598/2025
46	D-CRLREV/39364/2025 CRLREV/ /	MP ORI-HOME CONSTRUCTION PVT., LTD., BIRCKY MOHANTY MP	BIRCKY MOHANTY	1599/2025
47	D-CRLREV/39367/2025 CRLREV/ /	MP RANJIT KUMAR MISHRA MP	MANAS KUMAR CHAND	1600/2025
48	D-CRLREV/35809/2025 CRLREV/ /	MP PEER MAHAMMAD KHAN @ PEER KHAN SANDEEP RAJ PANDA MP		1601/2025
49	D-CRLREV/37769/2025 CRLREV/ /	MP AKSHYA KUMAR BEHERA MP	GOURAV MOHANTY	1602/2025
50	D-CRLREV/39450/2025 CRLREV/ /	MP JADUPATI MOHAKUD @ YDUPATI MAHAKUD MP	KANHIR KUMAR MISHRA (SR. ADV.)	1603/2025
51	D-CRLREV/39463/2025 CRLREV/ /	MP SILU @ MANOJ KUMAR BEHERA MP	GYANA RANJAN MOHANTY	1604/2025
52	D-CRLREV/39469/2025 CRLREV/ /	MP AJIT SAMAL MP	SAILAZA NANDAN DAS	1605/2025
53	D-CRLREV/39473/2025 CRLREV/ /	MP AMRIT PRITAM BISWAL MP	BINI MISHRA	1606/2025
54	D-CRLREV/35225/2025 CRLREV/912/2025	MP KANHU CH@CHARAN MUKHI MP		1607/2025
55	D-RSA/52973/2025 RSA/ /	MP NIRAKAR BHAKTA MP	ASHOK KUMAR DAS	1608/2025
56	D-RSA/52997/2025 RSA/ /	MP KHAGAPATI GOUDA MP	NIRANJAN LENKA	1753/2025
57	D-RSA/50307/2025 RSA/625/2025	MP SUSAMA PANDA MP	PRAKASH CHANDRA MISHRA	1754/2025
				1755/2025

58	D-CMP/52877/2025 CMP/ /	NARAHARI DASH MP	SATYAJIT MUKHERJEE	2128/2025
59	D-CMP/52889/2025 CMP/ /	SUSILA @ SUSHILA MAHAPATRA MP	BASUDEV MISHRA	2129/2025
60	D-CMP/51473/2025 CMP/2034/2025	LAXMIDHAR SAHOO @ LAXMIDHAR SAHOO MP	DEEPAK RANJAN SUNDARAY	2130/2025
61	D-CMP/52947/2025 CMP/ /	BASANTI CHAND MP	PRAFULLA CHANDRA ACHARYA	2131/2025
62	D-CMP/52847/2025 CMP/ /	BIJAYA KUMAR DAS MP	SUSANTA KUMAR BARAL	2132/2025
63	D-CMP/1095/2023 CMP/1095/2023	ARUNA KUMAR ACHARYA MP	TUSAR KUMAR MISHRA	2133/2025
64	D-CMP/1095/2023 CMP/1095/2023	ARUNA KUMAR ACHARYA MP	TUSAR KUMAR MISHRA	2134/2025
65	D-CMP/1095/2023 CMP/1095/2023	ARUNA KUMAR ACHARYA MP	TUSAR KUMAR MISHRA	2135/2025
66	D-CMP/1095/2023 CMP/1095/2023	ARUNA KUMAR ACHARYA MP	TUSAR KUMAR MISHRA	2136/2025
67	D-CMP/1095/2023 CMP/1095/2023	ARUNA KUMAR ACHARYA MP	TUSAR KUMAR MISHRA	2137/2025
68	D-CMP/1095/2023 CMP/1095/2023	ARUNA KUMAR ACHARYA MP	TUSAR KUMAR MISHRA	2138/2025
69	D-CMP/33624/2024 CMP/1058/2024	SATYABHAMA SAHOO MP	HARISH CHANDRA SAHOO	2139/2025
70	D-CMP/53062/2025 CMP/ /	KNOWLEDGE TRUST, KHURDA MP	SIDHARTHA DAS	2140/2025
71	D-CMP/53081/2025 CMP/ /	BANALATA JENA MP	MAMATA MISHRA	2141/2025
72	D-CMP/53082/2025 CMP/ /	RUSABHA MEHER MP	UMA CHARAN MISHRA	2142/2025
73	D-CMP/53088/2025 CMP/ /	RASHMIREKHA SAHOO MP	BHASKAR CHANDRA PANDA	2143/2025
74	D-CMP/53128/2025 CMP/ /	SRI LOKANATH DEB BIJE SRIKHETRA, PURI MP	DURAV SUMAN BHUYAN	2144/2025
75	D-ABLAPL/17727/2025 ABLAPL/7220/2025	GOURI SANKAR BEHERA MP		2248/2025
76	D-ABLAPL/5868/2023 ABLAPL/5868/2023	PRIYANKA BHANJA MP		2249/2025
77	D-ABLAPL/38597/2024 ABLAPL/14875/2024	ASHOK SAHU MP	PRADIP MOHANTY	2250/2025
78	D-ABLAPL/38605/2024 ABLAPL/14870/2024	ASHOK SAHU MP	PRADIP MOHANTY	2251/2025
79	D-ABLAPL/24341/2025 ABLAPL/9524/2025	SAMEER KUMAR PATNAIK MP	Satyajit Das	2252/2025
80	D-ABLAPL/24342/2025 ABLAPL/9540/2025	JAYA PATTANAIK MP	Satyajit Das	2253/2025
81	D-ABLAPL/6962/2019 ABLAPL/6962/2019	PETU SINGH MP	JAYANTA KUMAR MAJHI	2254/2025
82	D-MACA/21466/2025 MACA/628/2025	MANAGER(LEGAL), M/S. UNITED INDIA INSURANCE CO. LTD., GANJAM MP		2861/2025
83	D-MACA/52914/2025 MACA/ /	B.M., NATIONAL INSURANCE CO. LTD., NAYAGAR MP	BEHARI DAS	2862/2025
84	D-MACA/27885/2025 MACA/ /	AMALU TADINGI MP	KAPILA CHARAN NAYAK	2863/2025
85	D-MACA/33043/2025 MACA/ /	SHISHIR PRADHAN MP	KAPILA CHARAN NAYAK	2864/2025
86	D-MACA/33041/2025 MACA/ /	RADHAKANTA NAYAK MP	KAPILA CHARAN NAYAK	2865/2025
87	D-MACA/33043/2025 MACA/ /	SHISHIR PRADHAN MP	KAPILA CHARAN NAYAK	2866/2025
88	D-MACA/27885/2025 MACA/ /	AMALU TADINGI MP	KAPILA CHARAN NAYAK	2867/2025
89	D-MACA/45730/2025	MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD., KHURDA		

	MACA/ /	MP		2868/2025
90	D-CRLA/37471/2025 CRLA/1406/2025	AJIT KUMAR MISHRA MP	DHANANJAYA MUND	3493/2025
91	D-CRLA/34340/2024 CRLA/1165/2024	RAMA CHANDRA PANI MP	PUSPAMITRA MOHAPATRA	3494/2025
92	D-CRLA/1114/2022 CRLA/1114/2022	LIMEI SURATH MP	SATYA SHIVA DASH, RAJESH KUMAR MAHAPATRA	3495/2025
93	D-CRLA/39352/2025 CRLA/ /	RAKESH NAIK @ BADAL @ RAKESH NAIKSAUBHAGYA NAYAK MP		3496/2025
94	D-CRLA/39352/2025 CRLA/ /	RAKESH NAIK @ BADAL @ RAKESH NAIKSAUBHAGYA NAYAK MP		3497/2025
95	D-CRLA/736/2021 CRLA/736/2021	RAMA PATRA MP	BIJAYA KUMAR RAGADA	3498/2025
96	D-CRLA/2998/2024 CRLA/87/2024	KRISHNA KUMAR@KRUSHNA KUMAR MP	SATYABRATA MOHANTY (1)	3499/2025
97	D-CRLA/33109/2025 CRLA/1243/2025	SUDAM SWAIN MP	SAMVIT MOHANTY, SANJIT MISHRA	3500/2025
98	D-CRLA/38241/2025 CRLA/ /	LOKANATH MALLICK MP	GOREKHANATH DAS	3501/2025
99	D-CRLA/38241/2025 CRLA/ /	LOKANATH MALLICK MP	GOREKHANATH DAS	3502/2025
100	D-CRLA/570/2023 CRLA/570/2023	JANAK PADHAN MP	BIJAYALAXMI TRIPATHY	3503/2025
101	D-CRLA/39410/2025 CRLA/ /	JAYANTI KUMARI MOHANTY MP	SIDHARTHA SANKAR RAY (2)	3504/2025
102	D-CRLA/39410/2025 CRLA/ /	JAYANTI KUMARI MOHANTY MP	SIDHARTHA SANKAR RAY (2)	3505/2025
103	D-CRLA/127/2014 CRLA/127/2014	TULU BEHERA MP	M/S.SANJIB KUMAR BHANJADEO, BISWO RANJAN SWAIN, AKASH B	3506/2025
104	D-CRLA/39455/2025 CRLA/ /	SUDARSHAN NAIK (ABATED) MP	GYANA RANJAN MOHAPATRA	3507/2025
105	D-CRLA/39455/2025 CRLA/ /	SUDARSHAN NAIK (ABATED) MP	GYANA RANJAN MOHAPATRA	3508/2025
106	D-CRLMC/9623/2025 CRLMC/1534/2025	SUBRATA SUMANTA MALIK @ SUBRAT PRAMOD KUMAR JENA MP		3881/2025
107	D-CRLMC/39293/2025 CRLMC/ /	BHASKARA SAHU MP	TRILOCHAN NANDA	3882/2025
108	D-CRLMC/39297/2025 CRLMC/ /	BISHIKESHAN BHAL MP	NIRANJAN PANDA	3883/2025
109	D-CRLMC/39305/2025 CRLMC/ /	MANAS PRADHAN MP	PRIYA RANJAN SINGH	3884/2025
110	D-CRLMC/39311/2025 CRLMC/ /	SUMANTA RANA MP	AMITAV TRIPATHY	3885/2025
111	D-CRLMC/39313/2025 CRLMC/ /	RAMA KRUSHNA JAMADA MP	SOUBHAGYA KUMAR DASH	3886/2025
112	D-CRLMC/39053/2025 CRLMC/ /	PRAMOD ANANDA MP	RAGHUNATH BISWAL	3887/2025
113	D-CRLMC/39323/2025 CRLMC/ /	DILLIP DAS MP	ASHOK KUMAR SAHOO	3888/2025
114	D-CRLMC/25670/2025 CRLMC/3372/2025	SARAPANCH, OFFICE OF THE MALLIKAPADIKUNTA, G.UDAYAGIRI MP		3889/2025
115	D-CRLMC/30992/2025 CRLMC/4159/2025	BALAJI SAHU MP		3890/2025
116	D-CRLMC/39383/2025 CRLMC/ /	DIBAKAR SWAIN MP	PRATEIK PARIJA	3891/2025
117	D-CRLMC/29153/2025 CRLMC/4429/2025	DASARATHI DASH MP	SHILPI SIDHANTA MOHAPATRA	3892/2025
118	D-CRLMC/37983/2025 CRLMC/ /	PRASANTA MENDULI MP	ASUTOSH MOHANTY	3893/2025
119	D-CRLMC/36166/2025 CRLMC/5081/2025	MADHUSMITA BEHERA MP		3894/2025
120	D-CRLMC/39411/2025 CRLMC/ /	ASHU @ ASISH KUMAR RAY MP	PULLIN MARTHA	3895/2025

121	D-CRLMC/39414/2025 CRLMC/ /	PRAMOD KUMAR SAHOO MP	SIDHARTH SANKAR MOHAPATRA	3896/2025
122	D-CRLMC/39420/2025 CRLMC/ /	SRITAM DAS @ SRITAM KUMAR DAS MP	AMLAN SHAKTI PAUL	3897/2025
123	D-CRLMC/39428/2025 CRLMC/ /	SAHARUKH SAHA MP	JAYAKRISHNA MOHAPATRA	3898/2025
124	D-CRLMC/39434/2025 CRLMC/ /	PRIYANKA BHANJA MP	JAYAKRISHNA MOHAPATRA	3899/2025
125	D-CRLMC/39432/2025 CRLMC/ /	GYANARANJAN@JNANARANJAN NAYAKSOUMYA RANJAN MOHANTY MP		3900/2025
126	D-CRLMC/39479/2025 CRLMC/ /	DUSMANTA SENAPATI MP	BIBEKANANDA MAHAPATRA	3901/2025
127	D-CRLMC/39480/2025 CRLMC/ /	SHANKAR MALLIK MP	SUSANTA KUMAR TRIPATHY	3902/2025
128	D-CRLMC/39482/2025 CRLMC/ /	SOUMYA RANJAN MAJHI @ MITHUN MAJHI MP	BIBEKANANDA MAHAPATRA	3903/2025
129	D-CRLMC/39485/2025 CRLMC/ /	GYANENDRA ROUTRAY MP	DEBASNAN DAS	3904/2025
130	D-WA/52785/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4881/2025
131	D-WA/52785/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4882/2025
132	D-WA/52786/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	4883/2025
133	D-WA/52786/2025 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	4884/2025
134	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4885/2025
135	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4886/2025
136	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4887/2025
137	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4888/2025
138	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4889/2025
139	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4890/2025
140	D-WA/52908/2025 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	4891/2025
141	D-WA/52908/2025 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	4892/2025
142	D-WA/52909/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4893/2025
143	D-WA/52909/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4894/2025
144	D-WA/52910/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4895/2025
145	D-WA/52910/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4896/2025
146	D-WA/52912/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4897/2025
147	D-WA/52912/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4898/2025
148	D-WA/53046/2025 WA/ /	NIRANJAN JENA MP	SAMIR KUMAR MISHRA (SR. ADV.)	4899/2025
149	D-WA/52913/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4900/2025
150	D-WA/52913/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4901/2025
151	D-WP(C)/52728/2025 WP(C)/ /	MANDAKINI CHOUDHURY MP	PRASHANTA KUMAR NAYAK	22733/2025
152	D-WP(C)/52868/2025	M/S GYANA RANJAN SATAPATHY, KHORRAM	RAM MESH CHANDRA JENA	

	WP(C)/ /	MP		22734/2025
153	D-WP(C)/52729/2025	BASANTI MOHANTY	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		22735/2025
154	D-WP(C)/52732/2025	CHAMPESWAR SAHU	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		22736/2025
155	D-WP(C)/21316/2025	PANKAJ SAMAL	PRASANNA KUMAR RATH (1)	
	WP(C)/14811/2025	MP		22737/2025
156	D-WP(C)/42265/2023	PANKAJ SAMAL	PRASANNA KUMAR RATH	
	WP(C)/42265/2023	MP		22738/2025
157	D-WP(C)/52872/2025	SRIBACHHA PRADHAN	SAPAN KUMAR PAL	
	WP(C)/36387/2025	MP		22739/2025
158	D-WP(C)/52871/2025	M/S.SHREE BHARAT MOTORSLTD, BBSR	GOPABANDHU DASH	
	WP(C)/ /	MP		22740/2025
159	D-WP(C)/47296/2025	MANINATH SAHU	BIJAYA KUMAR BEHERA 1	
	WP(C)/33041/2025	MP		22741/2025
160	D-WP(C)/47296/2025	MANINATH SAHU	BIJAYA KUMAR BEHERA 1	
	WP(C)/33041/2025	MP		22742/2025
161	D-WP(C)/52873/2025	SATYABHAMA SHG, SAMARA, BOLANGIRI	TRILOCHAN NANDA	
	WP(C)/36363/2025	MP		22743/2025
162	D-WP(C)/50041/2025	K. THIRUMOLAR	LALATENDU SAMANTARAY	
	WP(C)/34712/2025	MP		22744/2025
163	D-WP(C)/52740/2025	NINI SAHU	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		22745/2025
164	D-WP(C)/52876/2025	MADAN MOHAN MAHAPATRA	SOUMYA MISHRA	
	WP(C)/36338/2025	MP		22746/2025
165	D-WP(C)/52878/2025	PRONIT PRASADA PATRA	SOUMYA MISHRA	
	WP(C)/36340/2025	MP		22747/2025
166	D-WP(C)/52879/2025	SRIKANTA KUMAR SAMAL	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		22748/2025
167	D-WP(C)/4350/2022	BISHNUPRIYA SINGH		
	WP(C)/4350/2022	MP		22749/2025
168	D-WP(C)/52834/2025	THE BUSINESS HEAD, THE BISRA STONE	AMARNATH JHA	
	WP(C)/ /	MP		22750/2025
169	D-WP(C)/4351/2022	HITESH KUMAR JAGATI		
	WP(C)/4351/2022	MP		22751/2025
170	D-WP(C)/4352/2022	RAJESWAR SAHU @ SAHOO		
	WP(C)/4352/2022	MP		22752/2025
171	D-WP(C)/7173/2025	SANTOSH KUMAR GURU	SHASHI BHUSAN JENA	
	WP(C)/5554/2025	MP		22753/2025
172	D-WP(C)/5716/2024	SAROJIT RATH	SHASHI BHUSAN JENA	
	WP(C)/3140/2024	MP		22754/2025
173	D-WP(C)/42045/2023	BICHITRA KUMAR PANI	SHASHI BHUSAN JENA	
	WP(C)/42045/2023	MP		22755/2025
174	D-WP(C)/52881/2025	ASHWINI KUMAR DAS	MANOJA KUMAR KHUNTIA	
	WP(C)/36399/2025	MP		22756/2025
175	D-WP(C)/52835/2025	THE BUSINESS HEAD, THE BISRA STONE	AMARNATH JHA	
	WP(C)/ /	MP		22757/2025
176	D-WP(C)/41905/2025	BISWA RANJAN PRADHAN	ARYA DASH	
	WP(C)/29414/2025	MP		22759/2025
177	D-WP(C)/52891/2025	LALITA PATRA	SAROJ RANJAN SUBUDHI	
	WP(C)/ /	MP		22760/2025
178	D-WP(C)/52896/2025	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK	KANESH PRASAD SAMAL	
	WP(C)/ /	MP		22761/2025
179	D-WP(C)/52896/2025	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK	KANESH PRASAD SAMAL	
	WP(C)/ /	MP		22762/2025
180	D-WP(C)/52838/2025	M/S ARUNI STONE CRUSHER	KAJAL SAHOO	
	WP(C)/ /	MP		22763/2025
181	D-WP(C)/52901/2025	BABULI CHANDRA BEHERA	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/ /	MP		22764/2025
182	D-WP(C)/52840/2025	ABHISHEK PATNAIK	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		22765/2025
183	D-WP(C)/52903/2025	M/S. BISWAJIT FILLING STATION, ANGULANIRUDH	SANGANERIA	
	WP(C)/ /	MP		22766/2025

184	D-WP(C)/52904/2025 WP(C)/ /	ANNADA SANKAR BALIARSINGH MP	HRUDANANDA MOHAPATRA	22767/2025
185	D-WP(C)/52905/2025 WP(C)/ /	DEBABRATA SAHOO MP	SIDHARTHA MISHRA	22768/2025
186	D-WP(C)/52911/2025 WP(C)/ /	CHANDAN YADAV MP	MANOJA KUMAR KHUNTIA	22769/2025
187	D-WP(C)/52852/2025 WP(C)/ /	JAYANTA SAMANTARAY MP	SOUBHAGYA SWAIN	22770/2025
188	D-WP(C)/52915/2025 WP(C)/ /	KEDAR CHARAN SWAIN MP	PRASANTA KUMAR NANDA	22771/2025
189	D-WP(C)/52919/2025 WP(C)/ /	MANYAL KARUNAKAR MP	ANJAN KUMAR BISWAL	22772/2025
190	D-WP(C)/44150/2025 WP(C)/32484/2025	RAMESH CHANDRA GUNTHA MP	DESHA RANJAN RATH	22773/2025
191	D-WP(C)/44150/2025 WP(C)/32484/2025	RAMESH CHANDRA GUNTHA MP	DESHA RANJAN RATH	22774/2025
192	D-WP(C)/51378/2025 WP(C)/35868/2025	DAYASAGAR MEHERA MP	RAJIB LOCHAN PATTNAIK	22775/2025
193	D-WP(C)/27772/2013 WP(C)/27772/2013	MGT.OF VPOM/S.INDI MP		22776/2025
194	D-WP(C)/52921/2025 WP(C)/ /	TIKESWAR PATRA MP	SIDHARTHA DAS	22777/2025
195	D-WP(C)/52928/2025 WP(C)/ /	ODISHA MINING CORPORATION LTD, OMPHOUSE, KIBBAR MUDULI MP		22778/2025
196	D-WP(C)/52856/2025 WP(C)/ /	NIRMALA SINGH MP	DEEPAK KUMAR MOHAPATRA	22779/2025
197	D-WP(C)/18478/2025 WP(C)/15790/2025	DILLIP KUMAR SAHOO MP	HARA PRASAD RATH	22780/2025
198	D-WP(C)/45878/2025 WP(C)/32714/2025	CHITTARANJAN MAHAPATRA MP	BIBEKANANDA BHUYAN (SR. ADV.), SOUBHAGYA KUMAR RATH	22781/2025
199	D-WP(C)/45878/2025 WP(C)/32714/2025	CHITTARANJAN MAHAPATRA MP	BIBEKANANDA BHUYAN (SR. ADV.), SOUBHAGYA KUMAR RATH	22782/2025
200	D-WP(C)/52939/2025 WP(C)/36390/2025	NIRANJANA MALIK MP	SAIBRATA RATH	22784/2025
201	D-WP(C)/52942/2025 WP(C)/ /	M/S.PD AGARWAL, ANGUL MP	SWAPNIL ROY	22785/2025
202	D-WP(C)/52943/2025 WP(C)/ /	RUPABANTA PADHAN MP	SUKANTA KUMAR MISHRA	22786/2025
203	D-WP(C)/48564/2025 WP(C)/34424/2025	BIKASH KUMAR ROURAY MP	MAHES DAS	22787/2025
204	D-WP(C)/52946/2025 WP(C)/ /	M/S NATWAR LAL BANSAL, SINDARGARH MP	HASHISH KUMAR SAMAL	22788/2025
205	D-WP(C)/52860/2025 WP(C)/ /	URMILA SAHU MP	PRASHANTA KUMAR NAYAK	22789/2025
206	D-WP(C)/49729/2025 WP(C)/34786/2025	NALINI PRAVA DASH MP		22790/2025
207	D-WP(C)/52861/2025 WP(C)/ /	PRABHASINI MAHARANA MP	PRASHANTA KUMAR NAYAK	22791/2025
208	D-WP(C)/52953/2025 WP(C)/ /	NARBHERAM EMPLOYEES UNION, DHENKANAL MP	RANESH RANJAN SAHOO	22792/2025
209	D-WP(C)/17897/2025 WP(C)/12370/2025	BASANT KUMAR BEHERA MP	BASANT KUMAR BEHERA (IN PERSON), SAUBHAGYA KUMAR SAMAL	22793/2025
210	D-WP(C)/52965/2025 WP(C)/ /	SAI MULTI SPECIALITY HOSPITAL PVT.LTD, BARCOPARA MP	PRABHAKHARA BEHERA	22794/2025
211	D-WP(C)/52975/2025 WP(C)/ /	LILABALA DALEI MP	SUBRAT KUMAR NAYAK	22795/2025
212	D-WP(C)/52976/2025 WP(C)/36402/2025	ASHOK KUMAR BISWAL MP	ADITYA SINGH MOHANTY	22796/2025
213	D-WP(C)/52862/2025 WP(C)/ /	CHANDRAMA MAHARANA MP	PRASHANTA KUMAR NAYAK	22797/2025
214	D-WP(C)/4494/2019 WP(C)/4494/2019	SATISH RANJAN PRADHAN MP	M/S.SUSANTA KUMAR MISHRA	22798/2025
215	D-WP(C)/52988/2025	SASHMITA BEHERA	TRILOCHAN BARIK	

	WP(C)/ /	MP		22799/2025
216	D-WP(C)/52989/2025 WP(C)/ /	DUKHIRAM SOREN MP	DEBASMITA DEBADARSINI	22800/2025
217	D-WP(C)/11721/2025 WP(C)/8636/2025	DR.SWAPAN KUMAR KARAK MP		22801/2025
218	D-WP(C)/52863/2025 WP(C)/ /	RAMESWAR SAHU MP	PRASHANTA KUMAR NAYAK	22802/2025
219	D-WP(C)/29628/2025 WP(C)/20513/2025	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP MP	PRASHANTA KUMAR DALAI	22803/2025
220	D-WP(C)/52992/2025 WP(C)/ /	ROHITA KISHAN MP	DEBASMITA DEBADARSINI	22804/2025
221	D-WP(C)/29628/2025 WP(C)/20513/2025	LAXMI NARAYAN MISSION SHAKTI SELF HELP GROUP MP	PRASHANTA KUMAR DALAI	22805/2025
222	D-WP(C)/52996/2025 WP(C)/ /	PRANAKRUSHAN SETHY MP	TRILOCHAN PANIGRAHI	22806/2025
223	D-WP(C)/52998/2025 WP(C)/ /	BASUDEV MAJHI MP	DEBASMITA DEBADARSINI	22807/2025
224	D-WP(C)/52864/2025 WP(C)/ /	SUPRABHA BEHERA MP	PRASHANTA KUMAR NAYAK	22808/2025
225	D-WP(C)/45121/2025 WP(C)/31902/2025	BADHRUTA CHARAN SAHU MP	KALI PRASAD MOHANTY	22809/2025
226	D-WP(C)/52865/2025 WP(C)/ /	BIJNYAN SAMAL @ BIJNYA MP	PRASHANTA KUMAR NAYAK	22810/2025
227	D-WP(C)/52980/2025 WP(C)/ /	SUSANTA KUMAR PRADHAN MP	DEBASMITA DEBADARSINI	22811/2025
228	D-WP(C)/45946/2025 WP(C)/32166/2025	MITHUN KACHHARIA MP	SIBA PRASAD PATRA	22812/2025
229	D-WP(C)/45920/2025 WP(C)/32291/2025	KUMAR MAJHI MP	SIBA PRASAD PATRA	22813/2025
230	D-WP(C)/45925/2025 WP(C)/32189/2025	BHAGABATI PRADHAN MP	SIBA PRASAD PATRA	22814/2025
231	D-WP(C)/45927/2025 WP(C)/32192/2025	LABA MAJHI MP	SIBA PRASAD PATRA	22815/2025
232	D-WP(C)/45934/2025 WP(C)/32222/2025	GANESH MAJHI MP	SIBA PRASAD PATRA	22816/2025
233	D-WP(C)/52866/2025 WP(C)/ /	RASHMITA PASAYAT MP	PRASHANTA KUMAR NAYAK	22817/2025
234	D-WP(C)/48261/2025 WP(C)/33673/2025	KULAMANI NAG MP	SIBA PRASAD PATRA	22818/2025
235	D-WP(C)/48253/2025 WP(C)/33732/2025	CHITT NAG MP	SIBA PRASAD PATRA	22819/2025
236	D-WP(C)/48263/2025 WP(C)/33893/2025	NILAMANI NAG MP	SIBA PRASAD PATRA	22820/2025
237	D-WP(C)/45924/2025 WP(C)/32292/2025	CHAITU KACHHARIA MP	SIBA PRASAD PATRA	22821/2025
238	D-WP(C)/45295/2025 WP(C)/32539/2025	DUTIYA SA MP	SIBA PRASAD PATRA	22822/2025
239	D-WP(C)/45957/2025 WP(C)/32159/2025	NARASINGH KACHHARIA MP	SIBA PRASAD PATRA	22823/2025
240	D-WP(C)/32704/2025 WP(C)/23004/2025	LAXMAN DALEI MP	RAMAKANTA SARANGI	22824/2025
241	D-WP(C)/47092/2025 WP(C)/32773/2025	LILI BHUE MP	TRILOCHAN NANDA	22825/2025
242	D-WP(C)/53024/2025 WP(C)/ /	THE GOVERING BODY OF BIJUPATNAIK MP	THE GOVERING BODY OF BIJUPATNAIK EDUCATION, GOVINDAPALLI, MALKANGIRI	22826/2025
243	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	MOHIT AGARWAL	22827/2025
244	D-WP(C)/42291/2024 WP(C)/24968/2024	SUCHARITA MENDALY MP	PADMANAVA JENA	22828/2025
245	D-WP(C)/53031/2025 WP(C)/ /	M/S METRO SIGN, BBSR MP	SUBASH CHANDRA PUSPALAKA	22829/2025
246	D-WP(C)/53032/2025 WP(C)/ /	SUBHASHREE NIBEDITA NAYAK MP	ARUN KUMAR PATRA	22830/2025

247	D-WP(C)/53033/2025 WP(C)/ /	DEBASIS SARANGI MP		22831/2025
248	D-WP(C)/50295/2025 WP(C)/ /	SREI EQUIPMENT FINANCE LTD, TOPSIA ROAD, PRASAD DASH MP		22832/2025
249	D-WP(C)/53054/2025 WP(C)/ /	M/S.SRP UNITECH PVT.LTD.,BBSR MP	ASISH MISHRA	22833/2025
250	D-WP(C)/45963/2025 WP(C)/32129/2025	JADUMANI KACHHARIA MP	SIBA PRASAD PATRA	22834/2025
251	D-WP(C)/45918/2025 WP(C)/32161/2025	DAYASAGAR MAJHI MP	SIBA PRASAD PATRA	22835/2025
252	D-WP(C)/45929/2025 WP(C)/32154/2025	PRATAP MAJHI MP	SIBA PRASAD PATRA	22836/2025
253	D-WP(C)/53059/2025 WP(C)/ /	THE SRP UNITECH PVT. LTD, BBSR MP	ASISH MISHRA	22837/2025
254	D-WP(C)/45291/2025 WP(C)/32164/2025	KABIR SA MP	SIBA PRASAD PATRA	22838/2025
255	D-WP(C)/45351/2025 WP(C)/32474/2025	KSHITESWAR PATEL MP	SIBA PRASAD PATRA	22839/2025
256	D-WP(C)/45296/2025 WP(C)/32586/2025	HIMANSU PATEL MP	SIBA PRASAD PATRA	22840/2025
257	D-WP(C)/53021/2025 WP(C)/ /	PRADYUMNA KUMAR JENA MP	MANAS RANJAN BAUG	22841/2025
258	D-WP(C)/45288/2025 WP(C)/32128/2025	GOBARDHAN SA MP	SIBA PRASAD PATRA	22842/2025
259	D-WP(C)/53061/2025 WP(C)/ /	RAVI SHANKAR AGRAWAL MP	PRASANNA KUMAR MISHRA	22843/2025
260	D-WP(C)/45948/2025 WP(C)/32149/2025	TANKADHAR PRADHAN MP	SIBA PRASAD PATRA	22844/2025
261	D-WP(C)/53069/2025 WP(C)/ /	SAFFRON RESOURCES PRIVATE LIMITED, SAMBALPUR MP	PRASANNA SARANGI	22845/2025
262	D-WP(C)/53080/2025 WP(C)/ /	SARAT KUMAR SETHY MP	SUBHADUTTA ROUTHAY	22846/2025
263	D-WP(C)/53076/2025 WP(C)/ /	MANOJ KUMAR SAHOO MP	SAILAZA NANDAN DAS	22847/2025
264	D-WP(C)/53087/2025 WP(C)/ /	SAROJINI DASH MP	NIRANJAN PANDA	22848/2025
265	D-WP(C)/53086/2025 WP(C)/ /	MUKESH MITTAL MP	TEJASWI KUMAR PRADHAN	22849/2025
266	D-WP(C)/53089/2025 WP(C)/ /	HRUSIKESH PANDA MP	SUBHADUTTA ROUTHAY	22850/2025
267	D-WP(C)/53110/2025 WP(C)/ /	SURENDRA JANKA MP	DEBASMITA DEBADARSINI	22851/2025
268	D-WP(C)/53112/2025 WP(C)/ /	CHANDRAHAS MEHER MP	JANAKI KANTA MAHAPATRA	22852/2025
269	D-WP(C)/53113/2025 WP(C)/ /	NIRANJAN PRADHAN MP	ABHISEK MOHANTY	22853/2025
270	D-WP(C)/53114/2025 WP(C)/ /	MALI KISAN MP	JANAKI KANTA MAHAPATRA	22854/2025
271	D-WP(C)/45297/2025 WP(C)/32594/2025	NATA MEHER MP	SIBA PRASAD PATRA	22855/2025
272	D-WP(C)/45954/2025 WP(C)/32156/2025	BRUSHAV KACHHARIA MP	SIBA PRASAD PATRA	22856/2025
273	D-WP(C)/45960/2025 WP(C)/32125/2025	TAPAN KARTA MP	SIBA PRASAD PATRA	22857/2025
274	D-WP(C)/45283/2025 WP(C)/32023/2025	BASANTA SA MP	SIBA PRASAD PATRA	22858/2025
275	D-WP(C)/45937/2025 WP(C)/32225/2025	KULAMANI KACHHARIA MP	SIBA PRASAD PATRA	22859/2025
276	D-WP(C)/45931/2025 WP(C)/32155/2025	KESAB DILA MP	SIBA PRASAD PATRA	22860/2025
277	D-WP(C)/45967/2025 WP(C)/32132/2025	BHOLA KACHHARIA MP	SIBA PRASAD PATRA	22861/2025
278	D-WP(C)/33867/2025	BASANTA NAYAK	ASHOK KUMAR MOHAPATRA	

	WP(C)/23731/2025	MP		22862/2025
279	D-WP(C)/33418/2025	RAMA CHANDRA SAHOO	DEBASISH PATNAIK	
	WP(C)/25496/2025	MP		22863/2025
280	D-WP(C)/51991/2025	M/S MAA TARINI RICE MILL, GANJAM	SUBHAM SHARMA	
	WP(C)/35838/2025	MP		22864/2025
281	D-WP(C)/8386/2025	ANUSAYA PATTNAIK		
	WP(C)/6671/2025	MP		22865/2025